

## ORISSA HIGH COURT

**FILING REPORT AS ON :23/11/2022**

| SL | FILING NO          | NAME OF PETNR./APPEL   | COUNSEL FOR PETNR./APPEL       | PS CASE/LOWER COURT CASE                  |
|----|--------------------|--|--------------------------------|---|
| 1  | ARBP/0000081/2022  | UMESH CHANDRA DASH<br>VS<br>M/S. SHAREKHAN LTD.              | AKSHAYA BISWAL<br>VS           | //<br>()<br>//                            |
| 2  | ARBP/0000082/2022  | M/S. SAT INDER COSTRUCTION PVT. LTD.<br>VS<br>UNION OF INDIA | JYOTIRMAYA PRASAD BEHERA<br>VS | //<br>()<br>//                            |
| 3  | BLAPL/0011675/2022 | NITESH SAHU<br>VS<br>STATE OF ODISHA                         | JYOTIRMAYA SAHOO<br>VS         | BAIDYANATHPUR /383 /2022<br>()<br>//      |
| 4  | BLAPL/0011676/2022 | JUDHISTIR ROUT<br>VS<br>STATE OF ODISHA                      | PRIYA RANJAN SINGH<br>VS       | DHENKANAL SADAR /402 /2022<br>()<br>//    |
| 5  | BLAPL/0011677/2022 | SURAJ KARAN KUMBHAR @ SURAJ KUMBHAR<br>VS<br>STATE OF ODISHA | AJIT KUMAR RAUT<br>VS          | BRAJARAJNAGAR /313 /2022<br>()<br>//      |
| 6  | BLAPL/0011678/2022 | SATYAPRAKASH @ SIPUN DORA<br>VS<br>STATE OF ODISHA           | RASHMI RANJAN SAHOO<br>VS      | KUAKHIA /319 /2022<br>()<br>//            |
| 7  | BLAPL/0011679/2022 | SUNA MAJHI @ SONU MAJHI<br>VS<br>STATE OF ODISHA             | ARIJEET MISHRA<br>VS           | TOMKA /42 /2022<br>()<br>//               |
| 8  | BLAPL/0011680/2022 | SANJAYA KHOSLA<br>VS<br>STATE OF ODISHA                      | DIPTI RANJAN BHOKTA<br>VS      | / /0<br>()<br>//                          |
| 9  | BLAPL/0011681/2022 | AJAY MALIK @ KALIA<br>VS<br>STATE OF ODISHA                  | ARIJEET MISHRA<br>VS           | KOREI /60 /2022<br>()<br>//               |
| 10 | BLAPL/0011682/2022 | PRAFULLA PARICHHA<br>VS<br>STATE OF ODISHA                   | S.S.RAY 2<br>VS                | ADVA /43 /2009<br>()<br>//                |
| 11 | BLAPL/0011683/2022 | JAIRAM MAJHI<br>VS<br>STATE OF ODISHA                        | SUJATA JENA<br>VS              | BHAWANIPATNA SADAR /223 /2022<br>()<br>// |

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|-----------|--------------------|---|---------------------------------|--|
| 12        | BLAPL/0011684/2022 | ASHOK KUMAR YADAV<br>VS<br>STATE OF ODISHA          | SIDHANT KUMAR JENA<br>VS        | //0<br>()<br>//                        |
| 13        | BLAPL/0011685/2022 | JADUMANI BHATRA<br>VS<br>STATE OF ODISHA            | RAJIB LOCHAN PATNAIK<br>VS      | DABUGAM /143 /2022<br>()<br>//         |
| 14        | BLAPL/0011686/2022 | PURNA CHANDRA MODI<br>VS<br>STATE OF ODISHA         | PRADEEP KUMAR DAS<br>VS         | HARICHANDANPUR /41 /2022<br>()<br>//   |
| 15        | BLAPL/0011687/2022 | SATYA RANJAN BEHERA @ JITU<br>VS<br>STATE OF ODISHA | PRASANT KISHORE RAY<br>VS       | MANCHESWAR P.S. /176 /2022<br>()<br>// |
| 16        | BLAPL/0011688/2022 | DAMBARU KHILLA<br>VS<br>STATE OF ODISHA             | MAMATA MISHRA<br>VS             | CHITRAKONDA /59 /2022<br>()<br>//      |
| 17        | BLAPL/0011689/2022 | BABULA JANI<br>VS<br>STATE OF ODISHA                | SURYA NARAYAN MISHRA<br>VS      | PATNAGARH /245 /2020<br>()<br>//       |
| 18        | BLAPL/0011690/2022 | KRISHNA KANT DWIBEDI<br>VS<br>STATE OF ODISHA       | SK. ZAFARULLA<br>VS             | KORAPUT TOWN /222 /2020<br>()<br>//    |
| 19        | BLAPL/0011691/2022 | SAMI ULLHA SIDDIQUI<br>VS<br>STATE OF ODISHA        | SK. ZAFARULLA<br>VS             | KORAPUT TOWN /222 /2020<br>()<br>//    |
| 20        | BLAPL/0011692/2022 | SANTOSH SWAIN<br>VS<br>STATE OF ODISHA              | SUJIT KUMAR PATNAIK<br>VS       | HINJILI (ASKA) /141 /2022<br>()<br>//  |
| 21        | BLAPL/0011693/2022 | NABIN KUMAR CHHATRI<br>VS<br>STATE OF ODISHA        | SURYAKANTA DWIBEDI<br>VS        | KANTAMAL /136 /2022<br>()<br>//        |
| 22        | BLAPL/0011694/2022 | PANNALAL YADAV<br>VS<br>STATE OF ODISHA             | PRASANTA KUMAR NANDA<br>VS      | PADMAPUR /90 /2022<br>()<br>//         |
| 23        | BLAPL/0011695/2022 | JITENDRA PRADHAN                                    | AJIT KUMAR PANDA                | BANKI /100 /2021                       |

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|-----------|--------------------|---|---------------------------------|---------------------------------|
|           |                    | VS                                      | VS                              | ()                              |
|           |                    | STATE OF ODISHA                         |                                 | //                              |
| 24        | BLAPL/0011696/2022 | RAJU @ BASIRUDDIN KHAN @ BASIRULLA KHAN | BISWAJIT NAYAK                  | NIRAKARPUR /53 /2022            |
|           |                    | VS                                      | VS                              | ()                              |
|           |                    | STATE OF ODISHA                         |                                 | //                              |
| 25        | BLAPL/0011697/2022 | BEDI @ LALITA NAIK                      | BIRABAR GANTHIA                 | JARAPADA /172 /2022             |
|           |                    | VS                                      | VS                              | ()                              |
|           |                    | STATE OF ODISHA                         |                                 | //                              |
| 26        | BLAPL/0011698/2022 | SITARAM BEHERA                          | GOUTAM CHARAN ROUT              | HANDAPA /257 /2022              |
|           |                    | VS                                      | VS                              | ()                              |
|           |                    | STATE OF ODISHA                         |                                 | //                              |
| 27        | BLAPL/0011699/2022 | CHINU @ CHUNU MAJHI                     | ARIJEET MISHRA                  | TOMKA /42 /2022                 |
|           |                    | VS                                      | VS                              | ()                              |
|           |                    | STATE OF ODISHA                         |                                 | //                              |
| 28        | BLAPL/0011700/2022 | SUBHRANSHU SEKHAR SETHI @ PINTU         | SUSANTA KUMAR TRIPATHY          | TUSRA /70 /2022                 |
|           |                    | VS                                      | VS                              | ()                              |
|           |                    | STATE OF ODISHA                         |                                 | //                              |
| 29        | BLAPL/0011701/2022 | ANSUMAN MOHAPATRA                       | UDIT RANJAN JENA                | KEONJHAR TOWN /227 /2021        |
|           |                    | VS                                      | VS                              | ()                              |
|           |                    | STATE OF ODISHA                         |                                 | //                              |
| 30        | BLAPL/0011702/2022 | SUBASH KUMAR SWAIN                      | TANMAYA KUMAR MOHANTY           | KHANDAGIRI P.S. /458 /2022      |
|           |                    | VS                                      | VS                              | ()                              |
|           |                    | STATE OF ODISHA                         |                                 | //                              |
| 31        | BLAPL/0011703/2022 | ASHOK PASWAN                            | TANMAYA KUMAR MOHANTY           | / /0                            |
|           |                    | VS                                      | VS                              | ()                              |
|           |                    | STATE OF ODISHA                         |                                 | //                              |
| 32        | BLAPL/0011704/2022 | AZIM TAJ BUX                            | TANMAYA KUMAR MOHANTY           | KHANDAGIRI P.S. /458 /2022      |
|           |                    | VS                                      | VS                              | ()                              |
|           |                    | STATE OF ODISHA                         |                                 | //                              |
| 33        | BLAPL/0011705/2022 | PRASANTA KUMAR MALLICK @ PUA            | ARUN KUMAR DAS (1)              | CHANDIPUR /56 /2022             |
|           |                    | VS                                      | VS                              | ()                              |
|           |                    | STATE OF ODISHA                         |                                 | //                              |
| 34        | BLAPL/0011706/2022 | BIJAN KUMAR SAHU                        | JYOTIRMAYA SAHOO                | GOPALPUR /230 /2022             |
|           |                    | VS                                      | VS                              | ()                              |

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|----|--------------------|---|---------------------------------|---------------------------------------|
| 35 | BLAPL/0011707/2022 | STATE OF ODISHA<br>LALBAHADUR BAG<br>VS         | BHABANI SHANKAR DASPARIDA<br>VS | //<br>KEGAON /158 /2022<br>()         |
| 36 | BLAPL/0011708/2022 | STATE OF ODISHA<br>NIHAR RANJAN BISWAL<br>VS    | PRASANTA KUMAR JENA<br>VS       | //<br>KOMNA PS /290 /2019<br>()       |
| 37 | BLAPL/0011709/2022 | STATE OF ODISHA<br>GANGESH KUMAR THAKUR<br>VS   | JUGALA KISHORE PANDA<br>VS      | //<br>ORKEL /29 /2022<br>()           |
| 38 | BLAPL/0011710/2022 | STATE OF ODISHA<br>RAMESH BEHERA<br>VS          | JYOTIRMAYA SAHOO<br>VS          | //<br>BANAPUR P.S. /177 /2022<br>()   |
| 39 | BLAPL/0011711/2022 | STATE OF ODISHA<br>GOLDY @ STEVEN DIGAL<br>VS   | BHABANI SHANKAR DASPARIDA<br>VS | //<br>TIKABALI /19 /2022<br>()        |
| 40 | BLAPL/0011712/2022 | STATE OF ODISHA<br>POTEL NAYAK<br>VS            | MANORANJAN PADHY<br>VS          | //<br>BOIPARIGUDA /97 /2019<br>()     |
| 41 | BLAPL/0011713/2022 | STATE OF ODISHA<br>LIPU @ ASHISH GARNAIK<br>VS  | AMIT KUMAR NATH<br>VS           | //<br>ANGUL SADAR PS /727 /2022<br>() |
| 42 | BLAPL/0011714/2022 | STATE OF ODISHA<br>HARISH KUMAR<br>VS           | BIDYALOK MOHAPATRA<br>VS        | //<br>PURIGHAT /221 /2022<br>()       |
| 43 | BLAPL/0011715/2022 | STATE OF ODISHA<br>GOBINDA DHALA<br>VS          | PRADEEP KUMAR MOHAPATRA<br>VS   | //<br>NAKTIDEUL /80 /2018<br>()       |
| 44 | BLAPL/0011716/2022 | STATE OF ODISHA<br>LOKANATH BEHERA<br>VS        | SULOCHANA PATRO<br>VS           | //<br>ASKA /165 /2019<br>()           |
| 45 | BLAPL/0011717/2022 | STATE OF ODISHA<br>BASANTA @ TUKU MAHAKUD<br>VS | SEPHALEE DAS<br>VS              | //<br>KHANTAPADA /170 /2022<br>()     |
|    |                    | STATE OF ODISHA                                 |                                 | //                                    |

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|-----------|--------------------|---|----------------------------------|--------------------------------------|
| 46        | BLAPL/0011718/2022 | DURYODHAN SAHOO<br>VS<br>STATE OF ODISHA                | PRAVU PITYARTHI KU. PANDIT<br>VS | KEONJHAR TOWN /222 /2022<br>()<br>// |
| 47        | BLAPL/0011719/2022 | RAJESH GUPTA<br>VS<br>STATE OF ODISHA                   | SK. ZAFARULLA<br>VS              | / /0<br>()<br>//                     |
| 48        | BLAPL/0011720/2022 | JIBAN SINGHDEO<br>VS<br>STATE OF ODISHA                 | SUSHANTA HARICHANDAN<br>VS       | JHARSUGUDA /245 /2022<br>()<br>//    |
| 49        | BLAPL/0011721/2022 | AKHILA MAHAPATRA<br>VS<br>STATE OF ODISHA               | B.K.PARIDA<br>VS                 | SARANAKUL /21 /2016<br>()<br>//      |
| 50        | BLAPL/0011722/2022 | PRABHAT @ SUSIL KUMAR PATTNAIK<br>VS<br>STATE OF ODISHA | AMITAV TRIPATHY<br>VS            | FATEGARH /193 /2022<br>()<br>//      |
| 51        | BLAPL/0011723/2022 | DR. PRADIPTA KUMAR SINGH<br>VS<br>STATE OF ODISHA       | BANSIDHAR BAUG<br>VS             | ANGUL TOWN /546 /2018<br>()<br>//    |
| 52        | BLAPL/0011724/2022 | SUDHIRANJAN MAJHI @ SHIKUN<br>VS<br>STATE OF ODISHA     | ARUN KUMAR DAS (1)<br>VS         | CHANDIPUR /55 /2022<br>()<br>//      |
| 53        | BLAPL/0011725/2022 | B.BINAYA BASU KUMAR PATRO<br>VS<br>STATE OF ODISHA      | JYOTIRMAYA SAHOO<br>VS           | ADVA /89 /2022<br>()<br>//           |
| 54        | BLAPL/0011726/2022 | KARAN PALAKA<br>VS<br>STATE OF ODISHA                   | DIPAK RANJAN MISHRA<br>VS        | MUNIGUDA /192 /2022<br>()<br>//      |
| 55        | BLAPL/0011727/2022 | PRAFULLA PARICHHA<br>VS<br>STATE OF ODISHA              | S.S.RAY 2<br>VS                  | ADVA /44 /2009<br>()<br>//           |
| 56        | BLAPL/0011728/2022 | SANKARSAN MALIK<br>VS<br>STATE OF ODISHA                | ARIJEET MISHRA<br>VS             | KOREI /60 /2022<br>()<br>//          |
| 57        | BLAPL/0011729/2022 | PAPU @ KHANDI @ NIRAKAR NAIK                            | AMITAV TRIPATHY                  | KHANDAPARA /153 /2022                |

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|    |                    | VS                                | VS                       | ()                       |
|    |                    | STATE OF ODISHA                   |                          | //                       |
| 58 | BLAPL/0011730/2022 | BUBUNA NAYAK                      | JYOTIRMAYA SAHOO         | KHURDA MODEL /284 /2022  |
|    |                    | VS                                | VS                       | ()                       |
|    |                    | STATE OF ODISHA                   |                          | //                       |
| 59 | BLAPL/0011731/2022 | PURNA CHANDRA NAYAK               | BISWAJIT NAYAK           | //0                      |
|    |                    | VS                                | VS                       | ()                       |
|    |                    | STATE OF ODISHA                   |                          | //                       |
| 60 | BLAPL/0011732/2022 | SUNIL KUMAR TETE @ SUNIT @ KUANAR | SUBHENDU KUMAR NAYAK     | DEOGARH /238 /2017       |
|    |                    | VS                                | VS                       | ()                       |
|    |                    | STATE OF ODISHA                   |                          | //                       |
| 61 | BLAPL/0011733/2022 | KALIA @ DEEPAK KUMAR OJHA         | SALAUDDIN KHAN           | BHUBAN /203 /2022        |
|    |                    | VS                                | VS                       | ()                       |
|    |                    | STATE OF ODISHA                   |                          | //                       |
| 62 | BLAPL/0011734/2022 | HARIHAR BASANTARA                 | RONIT GHOSH              | ANGUL TOWN /659 /2017    |
|    |                    | VS                                | VS                       | ()                       |
|    |                    | STATE OF ODISHA                   |                          | //                       |
| 63 | BLAPL/0011735/2022 | BALADEV @ BALADAV HANTAL          | SURYAKANTA DASH          | JEYPORE SADAR /273 /2022 |
|    |                    | VS                                | VS                       | ()                       |
|    |                    | STATE OF ODISHA                   |                          | //                       |
| 64 | BLAPL/0011736/2022 | BULU @ SANTOSH DALEI              | AMITAV TRIPATHY          | NAYAGARH /120 /2022      |
|    |                    | VS                                | VS                       | ()                       |
|    |                    | STATE OF ODISHA                   |                          | //                       |
| 65 | BLAPL/0011737/2022 | MALAYA RANAJAN DAS                | SURESH KUMAR JENA        | MANGALPUR /437 /2022     |
|    |                    | VS                                | VS                       | ()                       |
|    |                    | STATE OF ODISHA                   |                          | //                       |
| 66 | BLAPL/0011738/2022 | RABI GOUDA                        | SURYAKANTA DASH          | JEYPORE SADAR /273 /2022 |
|    |                    | VS                                | VS                       | ()                       |
|    |                    | STATE OF ODISHA                   |                          | //                       |
| 67 | BLAPL/0011739/2022 | SAHADEB NAIK                      | PRASANTA KUMAR SATAPATHY | JAIPATNA /282 /2022      |
|    |                    | VS                                | VS                       | ()                       |
|    |                    | STATE OF ODISHA                   |                          | //                       |
| 68 | BLAPL/0011740/2022 | PRADEEP KUMAR SETHY               | AMULYA RATNA PANDA       | MACHHKUND /11 /2018      |
|    |                    | VS                                | VS                       | ()                       |

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| 69 | BLAPL/0011741/2022 | STATE OF ODISHA<br>PRAFULLA PARICHHA<br>VS  | S.S.RAY (2)<br>VS              | //<br>ADVA /45 /2009<br>()  |
| 70 | BLAPL/0011742/2022 | STATE OF ODISHA<br>RANJIT MOHANTY @ BUDHA @ BABU<br>VS                                | LALITENDU BHUYAN<br>VS         | //<br>PATNA /43 /2022<br>() |
| 71 | CMAPL/0000676/2022 | STATE OF ODISHA<br>KHIROD KUMAR PRADHAN<br>VS   | ADV<br>VS                      | //<br>//<br>()              |
| 72 | CMAPL/0000677/2022 | STATE OF ODISHA<br>SHAKUNTALA JENA<br>VS  | ADV.<br>VS                     | //<br>//<br>()              |
| 73 | CMAPL/0000678/2022 | PRINCIPAL SECRETARY, HOME DEPT.<br>M/S. GARDEN REACH SHIPBUILDERS AND ENGINEERS<br>VS | SRUPKUMAR PANDA<br>VS          | //<br>//<br>()              |
| 74 | CMAPL/0000679/2022 | JOINT COMMNR. CT AND GST, ANGUL CIRCLE<br>SHAKUNTALA MAHARANA<br>VS                   | ADV<br>VS                      | //<br>//<br>()              |
| 75 | CMP/0001180/2022   | SECRETARY, G.A. DEPT<br>BIBHUTI BHUSAN MOHANTY<br>VS                                  | PRAFULLA CHANDRA ACHARYA<br>VS | //<br>//<br>()              |
| 76 | CMP/0001181/2022   | RATNAPRABHA DAS<br>HEMANT DEY<br>VS   | PRAFULLA CHANDRA ACHARYA<br>VS | //<br>//<br>()              |
| 77 | CMP/0001182/2022   | BANAMALI JENA<br>BISWARUPA PADHI<br>VS  | S.S.RAO<br>VS                  | //<br>//<br>()              |
| 78 | CMP/0001183/2022   | KABITA PADHI<br>SEVEN HILLS ESTATE LTD<br>VS  | RABI NARAYAN BEHERA<br>VS      | //<br>//<br>()              |
| 79 | CMP/0001184/2022   | ARCHANA MOHAPATRA<br>PANCHANAN MOHANTY<br>VS  | SWARUP PATTNAIK<br>VS          | //<br>//<br>()              |
|    |                    | JYOTI RANJAN PANDA  |                                | //                          |

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| 80 | CMP/0001185/2022   | SANJEEB RANJAN BOHIDAR<br>VS<br>CHANDRALEKHA PATTANAYAK @ BOHIDAR | BIBEKANANDA BHUYAN<br>VS      | //<br>0<br>//            |
| 81 | CMP/0001186/2022   | S.RANJIT KUMAR PATRO<br>VS<br>J.S.SHINDE                          | DR. BINODA KUMAR MISHRA<br>VS | //<br>0<br>//            |
| 82 | CMP/0001187/2022   | JAIKISHAN @ JAYA KISAN AGRAWAL<br>VS<br>NARENDRA NAIK             | ANAM CHARAN PANDA<br>VS       | //<br>0<br>//            |
| 83 | CONTC/0007159/2022 | DHIRENDRA PARIDA<br>VS<br>ANU GARG,IAS                            | ADV.<br>VS                    | //<br>0<br>//            |
| 84 | CONTC/0007160/2022 | JUDHISTIRA PANDA<br>VS<br>DR.MONA SHARMA,IAS                      | LAXMI PRASAD DWIVEDY<br>VS    | //<br>0<br>//            |
| 85 | CONTC/0007161/2022 | JANA BHARA SAGAR<br>VS<br>DEORANJAN KUMAR SINGH,IAS               | KRISHNA CHANDRA SAHU<br>VS    | //<br>0<br>//            |
| 86 | CONTC/0007162/2022 | GANDHI PRADHAN<br>VS<br>DIPTESH KUMAR PATTNAYAK, I.P.S.           | CHANDRA SEKHAR PANDA<br>VS    | //<br>0<br>//            |
| 87 | CONTC/0007163/2022 | SANTILATA MOHANTY<br>VS<br>SUSHANTA KUMAR MOHANTY, I.A.S.         | ADV<br>VS                     | //<br>0<br>//            |
| 88 | CONTC/0007164/2022 | BISWANTHA RANA<br>VS<br>SATYABRATA SAHU,IAS                       | ADV.<br>VS                    | //<br>0<br>//            |
| 89 | CONTC/0007165/2022 | SUDARSAN SAHOO<br>VS<br>SATYABRATA SAHU,IAS                       | ADV.<br>VS                    | //<br>0<br>//            |
| 90 | CONTC/0007166/2022 | BINODA BIHARI OJHA<br>VS<br>SATYABRATA SAHU,IAS                   | ADV.<br>VS                    | //<br>0<br>//            |
| 91 | CONTC/0007167/2022 | RAJENDRA KUMAR KHILAR   | NEPOLEON SAHANI               | //                       |



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|     |                    | VS   | VS                       | 0                        |
| 92  | CONTC/0007168/2022 | BIMAN CHANDRA JENA,ASSISTANT GENERAL MANAGER,ELECTRICAL STORE DIVISION,TPNODL,BALIA<br>MOUNT LITERA ZEE SCHOOL, BBSR | ADV                      | //                       |
|     |                    | VS   | VS                       | 0                        |
| 93  | CONTC/0007169/2022 | SUSANTA KUMAR DASH, DIRECTOR, SECONDARY EDUCATION, ODISHA<br>PRAVAT BHANU MUDULI                                     | ADV.                     | //                       |
|     |                    | VS   | VS                       | 0                        |
| 94  | CONTC/0007170/2022 | RAHUL P.R.,I.P.S<br>PRAFULLA KUMAR SATHUA  | ADV.                     | //                       |
|     |                    | VS   | VS                       | 0                        |
| 95  | CONTC/0007171/2022 | SECRETARY, P.R. AND D.W. DEPT.<br>JOGESH CHANDRA PAL   | ADV.                     | //                       |
|     |                    | VS   | VS                       | 0                        |
| 96  | CONTC/0007172/2022 | SECRETARY, P.R. AND D.W. DEPT.<br>SUJATA ROUT  | ADV                      | //                       |
|     |                    | VS   | VS                       | 0                        |
| 97  | CONTC/0007173/2022 | SECRETARY, S AND ME DEPT, ODISHA<br>ARDHENDU HARICHANDAN   | ADV.                     | //                       |
|     |                    | VS   | VS                       | 0                        |
| 98  | CONTC/0007174/2022 | PRADEEP KUMAR SAHOO,TAHASILDAR,BBSR<br>SANJAYA KUMAR JAYASINGH   | ADV                      | //                       |
|     |                    | VS   | VS                       | 0                        |
| 99  | CONTC/0007175/2022 | RANJITA SAHOO, O.A.S.(S)<br>JAMBU NAIK   | ADV.                     | //                       |
|     |                    | VS   | VS                       | 0                        |
| 100 | CONTC/0007176/2022 | DR.PATITAPABAN MOHANTY,DIRECTOR SVNIRTAR,OLATPUR<br>KUANR MARNDY   | ADV                      | //                       |
|     |                    | VS   | VS                       | 0                        |
| 101 | CONTC/0007177/2022 | SANJIB PANDA, I.P.S.<br>SUDHANSHU MOHAN MOHANTY  | S.C.DASH                 | //                       |
|     |                    | VS   | VS                       | 0                        |
| 102 | CONTC/0007178/2022 | ROHIT LENKA, I.F.S.<br>RAJAPATI PRADHAN  | ADV.                     | //                       |
|     |                    | VS   | VS                       | 0                        |

## ORISSA HIGH COURT

**FILING REPORT AS ON :23/11/2022**

| SL  | FILING NO          | NAME OF PETNR./APPEL   | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----|--------------------|--|--------------------------|--------------------------|
| 103 | CONTC/0007179/2022 | SITARAM BHOI,TAHASILDAR,JHARBANDH<br>GOBARDHAN DALAI<br>VS                             | ADV<br>VS                | //<br>//<br>0            |
| 104 | CONTC/0007180/2022 | BISWANATH BISWAL, TAHASILDAR, SIMULIA<br>JAYANT KUMAR PANDA<br>VS                      | ADV.<br>VS               | //<br>//<br>0            |
| 105 | CONTC/0007181/2022 | YESHWANT KUMAR JETHWA,IPS<br>BHASKAR NAYAK<br>VS                                       | ADV.<br>VS               | //<br>//<br>0            |
| 106 | CONTC/0007182/2022 | SURESH KUMAR VAISHISHTH,IAS<br>DILLIP KUMAR PODDAR<br>VS                               | ADV.<br>VS               | //<br>//<br>0            |
| 107 | CONTC/0007183/2022 | BISHNUPADA SETHY,IAS<br>J. PRABHAKAR RAO<br>VS   | ADV<br>VS                | //<br>//<br>0            |
| 108 | CONTC/0007184/2022 | RABINDRA KUMAR DHAR, BLOCK EDUCATION OFFICER, MALKANAGIRI<br>DEEPAK KUMAR TIWARI<br>VS | ADV<br>VS                | //<br>//<br>0            |
| 109 | CONTC/0007185/2022 | DAYAMAYA PADHI, SUB COLLECTOR, JHARSUGUDA<br>NIRODA KUMAR PANDA<br>VS                  | RAJJEET ROY<br>VS        | //<br>//<br>0            |
| 110 | CONTC/0007186/2022 | SUSHIL KUMAR LOHANI,IAS<br>BASANTA KUMAR DAS<br>VS                                     | SAMEER KUMAR DAS<br>VS   | //<br>//<br>0            |
| 111 | CONTC/0007187/2022 | GOVERNING BODY OF TARATARINI COLLEGE, GANJAM<br>RABISANKAR BARIK<br>VS                 | ADV.<br>VS               | //<br>//<br>0            |
| 112 | CONTC/0007188/2022 | ANU GARG,IAS<br>KALPANA MALLIK<br>VS   | ADV.<br>VS               | //<br>//<br>0            |
| 113 | CONTC/0007189/2022 | GIRISH CHANDRA SINGH,REGISTRAR,B.P.U.T<br>GANESH CHANDRA PRADHAN<br>VS                 | ADV<br>VS                | //<br>//<br>0            |
|     |                    | DATTATRAYA BHAUSAHEB SHINDE, I.A.S.  |                          | //                       |

## ORISSA HIGH COURT

**FILING REPORT AS ON :23/11/2022**

| SL  | FILING NO          | NAME OF PETNR./APPEL  | COUNSEL FOR PETNR./APPEL       | PS CASE/LOWER COURT CASE   |
|-----|--------------------|---|--------------------------------|--|
| 114 | CONTC/0007190/2022 | GITA GANTAYATA<br>VS  | ADV<br>VS                      | //<br>()   |
| 115 | CONTR/0000076/2022 | SUDIPTA BHUSAN SABAR, BRANCH MANAGER, UCO BANK, KANDHAMAL<br>MANOJ JANI<br>VS | SAPAN KUMAR LENKA<br>VS        | //<br>//0<br>()  |
| 116 | CRLA/0001065/2022  | VARUN GUNTUPALLI, SUPDT. OF POLICE, KORAPUT<br>RAMESH JENA<br>VS              | KAUSTUVA MOHANTY<br>VS         | //<br>TIGIRIA /31 /2015<br>()  |
| 117 | CRLA/0001066/2022  | STATE OF ODISHA<br>BUKUNI @ KHARABELA MAJHI<br>VS                             | CHANDAN SAMANTARAY<br>VS       | //<br>BALASORE TOWN /266 /2016<br>()                                       |
| 118 | CRLA/0001067/2022  | STATE OF ODISHA<br>SRIPATI PRADHAN<br>VS                                      | BIBHU PRASAD DAS<br>VS         | //<br>INDUASTRIAL,NISA /36 /2015<br>()                                     |
| 119 | CRLA/0001068/2022  | STATE OF ODISHA<br>KARTIKA PRADHAN<br>VS                                      | MANAS KUMAR CHAND<br>VS        | //<br>//0<br>()  |
| 120 | CRLMA/0000337/2022 | STATE OF ODISHA<br>KAMALAKANTA SING@SINGH<br>VS                               | SUSANTA SEKHAR MOHAPATRA<br>VS | //<br>BERHAMPUR /4 /2012<br>A.D.J.,BALASORE(Baleshwar)<br>CRA/0000019/2022 |
| 121 | CRLMA/0000338/2022 | STATE OF ORISSA<br>NITYANANDA BARIK<br>VS                                     | SATYA NARAYAN MISHRA 4<br>VS   | //<br>NAIKANI-DIHI /256 /2021<br>()  |
| 122 | CRLMA/0000339/2022 | STATE OF ODISHA<br>HARA PRASAD SWAIN<br>VS                                    | ADV<br>VS                      | //<br>PHULBANI TOWN /18 /2020<br>()  |
| 123 | CRLMC/0003637/2022 | STATE OF ODISHA<br>JAGABANDHU JANI<br>VS                                      | SACHIDANANDA DASH<br>VS        | //<br>KORAPUT TOWN /253 /2018<br>()  |
| 124 | CRLMC/0003638/2022 | STATE OF ODISHA<br>RAJESH KUMAR KAMPA<br>VS                                   | A.K.DASH<br>VS                 | //<br>MURIBAHAL /167 /2019<br>()   |
| 125 | CRLMC/0003639/2022 | STATE OF ODISHA<br>PAPU@PABITRA BHOI  | CHANDAN SAMANTARAY             | //<br>NIALI /66 /2012  |

## ORISSA HIGH COURT

**FILING REPORT AS ON :23/11/2022**

| SL  | FILING NO          | NAME OF PETNR./APPEL   | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE           |
|-----|--------------------|--|--------------------------|------------------------------------|
|     |                    | VS   | VS                       | ()                                 |
| 126 | CRLMC/0003640/2022 | STATE OF ODISHA<br>BHAKTA JAL                                      | DURLLABHA RANJAN MISHRA  | //<br>ULLUNDA /20 /2020            |
|     |                    | VS   | VS                       | ()                                 |
| 127 | CRLMC/0003641/2022 | STATE OF ODISHA<br>SARBESWAR BEHURA                                | PARTHA SARATHI NAYAK     | //<br>DHARMASALA /261 /2022        |
|     |                    | VS   | VS                       | ()                                 |
| 128 | CRLMC/0003642/2022 | STATE OF ODISHA<br>RANJIT PALEI@JAGU PALEI                         | TAPAN KUMAR SWAIN        | //<br>KHALLIKOTE /96 /2022         |
|     |                    | VS   | VS                       | ()                                 |
| 129 | CRLMC/0003643/2022 | STATE OF ODISHA<br>HALADHAR BEHERA                                 | KSHIROD KUMAR ROUT       | //<br>RAJKANIKA /364 /2021         |
|     |                    | VS   | VS                       | ()                                 |
| 130 | CRLMC/0003644/2022 | STATE OF ODISHA<br>MALATI PARIDA                                   | BISWAMBAR MOHANTY        | //<br>CHHEND /71 /2018             |
|     |                    | VS   | VS                       | ()                                 |
| 131 | CRLMC/0003645/2022 | STATE OF ODISHA<br>ANJAN KUMAR KANDI@TIKI                          | JAJATI KISHORE MOHANTY   | //<br>GONDIA /205 /2020            |
|     |                    | VS   | VS                       | ()                                 |
| 132 | CRLMC/0003646/2022 | STATE OF ODISHA<br>NABAGHAN PANDA                                  | PRAKASH KUMAR MISHRA     | //<br>FATEGARH /122 /2022          |
|     |                    | VS   | VS                       | ()                                 |
| 133 | CRLMC/0003647/2022 | STATE OF ODISHA<br>SOYANSHU SASVAT SUBHADARSHI NAYAK@SASWATI NAYAK | ABHAY K HANKAR DASPARIDA | //<br>BHADRAK TOWN /100 /2022      |
|     |                    | VS   | VS                       | ()                                 |
| 134 | CRLMC/0003648/2022 | STATE OF ODISHA<br>UMESH CHANDRA PANIGRAHY                         | SANJAY KUMAR PRADHAN     | //<br>MAHILA (BERHAMPUR) /76 /2022 |
|     |                    | VS   | VS                       | ()                                 |
| 135 | CRLMC/0003649/2022 | STATE OF ODISHA<br>ALOK KUMAR DAS                                  | SOUMYA RANJAN DAS        | //<br>/ /0                         |
|     |                    | VS   | VS                       | ()                                 |
| 136 | CRLMC/0003650/2022 | SUKUMAR DAS<br>SUDHANSU SEKHARA DAS@SUDHANSU KISHORE DAS           | PRASAD WASH CH. JENA     | //<br>GOBINDAPUR /24 /2018         |
|     |                    | VS   | VS                       | ()                                 |

## ORISSA HIGH COURT

**FILING REPORT AS ON :23/11/2022**

| SL  | FILING NO          | NAME OF PETNR./APPEL                                    | COUNSEL FOR PETNR./APPEL       | PS CASE/LOWER COURT CASE                                     |
|-----|--------------------|---|--------------------------------|--|
| 137 | CRLMC/0003651/2022 | STATE OF ODISHA<br>SUBASH CHANDRA PATNAIK<br>VS         | RAJENDRA NARAYAN ROUT<br>VS    | //<br>BERHAMPUR TOWN /117 /2016<br>()                        |
| 138 | CRLMC/0003652/2022 | STATE OF ODISHA<br>KANHEI DAS<br>VS                     | AMULYA RATNA PANDA<br>VS       | //<br>SINGLA /49 /2020<br>()                                 |
| 139 | CRLMC/0003653/2022 | STATE OF ODISHA<br>JAGDISH CHANDRA NAIK<br>VS           | RAJIV KUMAR MAHANTA<br>VS      | //<br>BARIA /5 /2015<br>()                                   |
| 140 | CRLMC/0003654/2022 | STATE OF ODISHA<br>PURNA@PURNA CHANDRA TAKIRI<br>VS     | PANCHANAN PANIGRAHI<br>VS      | //<br>MUNIGUDA /70 /2011<br>()                               |
| 141 | CRLMC/0003655/2022 | STATE OF ODISHA<br>ARUN KUMAR MOHAPATRA<br>VS           | AMLAN SHAKTI PAUL<br>VS        | //<br>BOLAGARH P.S. /100 /2013<br>()                         |
| 142 | CRLMC/0003656/2022 | STATE OF ODISHA<br>KANHU CHARAN LENKA<br>VS             | AMLAN SHAKTI PAUL<br>VS        | //<br>JANKIA P.S. /390 /2022<br>()                           |
| 143 | CRLMC/0003657/2022 | STATE OF ODISHA<br>ARJUN HANTAL<br>VS                   | RAGHUNATH BISWAL<br>VS         | //<br>CHITRAKONDA /67 /2020<br>()                            |
| 144 | CRLMC/0003658/2022 | STATE OF ODISHA<br>GITANJALI BEHERA<br>VS               | PRASANTA KUMAR SATAPATHY<br>VS | //<br>AUL /101 /2021<br>()                                   |
| 145 | CRLMC/0003659/2022 | STATE OF ODISHA<br>DAYANIDHI MAHAPATRA<br>VS            | BISWAJIT PASAYAT<br>VS         | //<br>FATEGARH /149 /2022<br>()                              |
| 146 | CRLMC/0003660/2022 | STATE OF ODISHA<br>TRILOCHAN KUNDA<br>VS                | AKSHAYA KUMAR SAHOO<br>VS      | //<br>FATEGARH /67 /2022<br>()                               |
| 147 | CRLMC/0003661/2022 | STATE OF ODISHA<br>AKSHAYA DAS<br>VS<br>STATE OF ODISHA | AKSHAYA KUMAR SAHOO<br>VS      | //<br>CYBER CRIME AND ECONOMIC OFFENCES /5 /2022<br>()<br>// |

## ORISSA HIGH COURT

### FILING REPORT AS ON :23/11/2022

| SL  | FILING NO          | NAME OF PETNR./APPEL                                    | COUNSEL FOR PETNR./APPEL        | PS CASE/LOWER COURT CASE                               |
|-----|--------------------|---|---------------------------------|--|
| 148 | CRLMC/0003662/2022 | AKSHAYA DAS<br>VS<br>STATE OF ODISHA                    | AKSHAYA KUMAR SAHOO<br>VS       | CYBER CRIME AND ECONOMIC OFFENCES /4 /2022<br>()<br>// |
| 149 | CRLMC/0003663/2022 | RANKA MAHAKUDA@RANKA MAHANKUDA<br>VS<br>STATE OF ODISHA | SANJIB KUMAR BHANJADEO<br>VS    | RAYAGADA TOWN /112 /2022<br>()<br>//                   |
| 150 | CRLMC/0003664/2022 | LALIT NARAYAN PATTNAIK @ PAPUN<br>VS<br>STATE OF ODISHA | DILLIP KUMAR MOHANTY<br>VS      | MAHANGA /225 /2019<br>()<br>//                         |
| 151 | CRLMC/0003665/2022 | SEKH ISRAPIL<br>VS<br>STATE OF ODISHA                   | PRAVASH CHANDRA JENA<br>VS      | JALESWAR /337 /2022<br>()<br>//                        |
| 152 | CRLMC/0003666/2022 | TAJMUL KHAN<br>VS<br>STATE OF ODISHA                    | PRAVASH CHANDRA JENA<br>VS      | JALESWAR /373 /2021<br>()<br>//                        |
| 153 | CRLMP/0002421/2022 | UHWAB KHAN<br>VS<br>STATE OF ODISHA                     | BHABANI SANKAR DAS<br>VS        | / /0<br>()<br>//                                       |
| 154 | CRLMP/0002422/2022 | SATYABHAMA PARIDA<br>VS<br>STATE OF ODISHA              | JYOTI PRAKASH PUTRA<br>VS       | / /0<br>()<br>//                                       |
| 155 | CRLMP/0002423/2022 | TAPAN KUMAR KALASI<br>VS<br>PUJALINI JENA               | MD.RIAZ<br>VS                   | / /0<br>()<br>//                                       |
| 156 | CRLMP/0002424/2022 | SURESH DIP<br>VS<br>STATE OF ODISHA                     | BHABANI SHANKAR DASPARIDA<br>VS | / /0<br>()<br>//                                       |
| 157 | CRLMP/0002425/2022 | RAJA BEHERA<br>VS<br>STATE OF ODISHA                    | SEKH ZAKIR HUSSAIN<br>VS        | / /0<br>()<br>//                                       |
| 158 | CRLMP/0002426/2022 | NIRANJAN SAHU<br>VS<br>STATE OF ODISHA                  | MD.RIAZ<br>VS                   | / /0<br>()<br>//                                       |
| 159 | CRLMP/0002427/2022 | KHIRA BARAL   | PRAMOD KUMAR SAHOO              | / /0   |

## ORISSA HIGH COURT

### FILING REPORT AS ON :23/11/2022

| SL  | FILING NO           | NAME OF PETNR./APPEL                            | COUNSEL FOR PETNR./APPEL  | PS CASE/LOWER COURT CASE |
|-----|---------------------|---|---------------------------|--------------------------|
|     |                     | VS  | VS                        | ()                       |
|     |                     | STATE OF ODISHA                                 |                           | //                       |
| 160 | CRLMP/0002428/2022  | SANTOSH KUMAR MOHANTY                           | SURYA NARAYAN MISHRA      | / /0                     |
|     |                     | VS  | VS                        | ()                       |
|     |                     | I.I.C.,ASTARANGA POLICE STATION,PURI            |                           | //                       |
| 161 | CRLREV/0000566/2022 | JANHABI PRADHAN                                 | SURYAKANTA DWIBEDI        | / /0                     |
|     |                     | VS  | VS                        | ()                       |
|     |                     | STATE OF ODISHA                                 |                           | //                       |
| 162 | CRLREV/0000567/2022 | TARAKANTI PATEL                                 | AGASTI KANUNGO            | / /0                     |
|     |                     | VS  | VS                        | ()                       |
|     |                     | PARBATI DASH @ SARANGI                          |                           | //                       |
| 163 | CRLREV/0000568/2022 | TIKESWAR NETTY @ NETI                           | DHIRENDRA KUMAR MOHAPATRA | BHASMA /70 /2011         |
|     |                     | VS  | VS                        | ()                       |
|     |                     | STATE OF ODISHA                                 |                           | //                       |
| 164 | LAA/0000069/2022    | DURYODHAN BEHERA                                | AKSHAYA KUMAR SAHOO       | / /                      |
|     |                     | VS  | VS                        | ()                       |
|     |                     | SPECIAL LAND ACQUISITION OFFICER, LIIP, KHARIAR |                           | //                       |
| 165 | MACA/0000644/2022   | ORIENTAL INSURANCE CO LTD.                      | S.K.SWAIN                 | / /                      |
|     |                     | VS  | VS                        | ()                       |
|     |                     | DR. SUDHANSHU SEKHAR SINGH                      |                           | //                       |
| 166 | RSA/0000319/2022    | SAILABALA MOHARANA                              | UPENDRA KUMAR SAMAL       | / /                      |
|     |                     | VS  | VS                        | ()                       |
|     |                     | KUMUDINEE RATH                                  |                           | //                       |
| 167 | RSA/0000320/2022    | PANKAJA PATEL                                   | AMIT PRASAD BOSE          | / /                      |
|     |                     | VS  | VS                        | ()                       |
|     |                     | KUSUM PATEL                                     |                           | //                       |
| 168 | RSA/0000321/2022    | RAMA CHANDRA BARAL                              | AJIT KUMAR TRIPATHY       | / /                      |
|     |                     | VS  | VS                        | ()                       |
|     |                     | NARAYAN BARAL                                   |                           | //                       |
| 169 | RVWPET/0000328/2022 | ANIL KUMAR SINGH DEO                            | G VEERAPATHIRAN           | / /                      |
|     |                     | VS  | VS                        | ()                       |
|     |                     | BONAI INDUSTRIAL CO.LTD.                        |                           | //                       |
| 170 | TRP(C)/0000455/2022 | TAPASWINI PUJHARI                               | BISWARANJAN DAS           | / /                      |
|     |                     | VS  | VS                        | ()                       |

**ORISSA HIGH COURT**

**FILING REPORT AS ON :23/11/2022**

| <b>SL</b> | <b>FILING NO</b>    | <b>NAME OF PETNR./APPEL</b>                                      | <b>COUNSEL FOR PETNR./APPEL</b>            | <b>PS CASE/LOWER COURT CASE</b> |
|-----------|---------------------|--|--|---------------------------------|
| 171       | TRP(C)/0000456/2022 | PRIYA RANJAN DAS<br>ANUSAYA PRUSTY<br>VS<br>NALINIKANTA NAYAK    | AJAYA KUMAR PRADHAN<br>VS                  | //<br>//<br>()                  |
| 172       | TRP(C)/0000457/2022 | MANU JENA<br>VS<br>RAJESH DAS                                    | UNMESH CHANDRA JENA<br>VS                  | //<br>//<br>()                  |
| 173       | TRPCRL/0000106/2022 | PRASHANTA KUMAR DASH<br>VS<br>STATE OF ODISHA                    | RAJJEET ROY<br>VS                          | /0<br>()<br>//                  |
| 174       | TRPCRL/0000107/2022 | PRASHANTA KUMAR DASH<br>VS<br>STATE OF ODISHA                    | RAJJEET ROY<br>VS                          | /0<br>()<br>//                  |
| 175       | TRPCRL/0000108/2022 | PRASHANTA KUMAR DASH<br>VS<br>STATE OF ODISHA                    | RAJJEET ROY<br>VS                          | /0<br>()<br>//                  |
| 176       | TRPCRL/0000109/2022 | PRASHANTA KUMAR DASH<br>VS<br>STATE OF ODISHA                    | RAJJEET ROY<br>VS                          | /0<br>()<br>//                  |
| 177       | TRPCRL/0000110/2022 | PRASHANTA KUMAR DASH<br>VS<br>STATE OF ODISHA                    | RAJJEET ROY<br>VS                          | /0<br>()<br>//                  |
| 178       | TRPCRL/0000111/2022 | ARARTI MODI<br>VS<br>STATE OF ODISHA                             | ABHILASH MISHRA<br>VS                      | /0<br>()<br>//                  |
| 179       | WA/0001589/2022     | SECY., WATER RESOURCES DEPT., ODISHA<br>VS<br>BASANTA KUMAR PATI | SURYA NARAYAN PATNAIK, A.G.A.<br>VS        | //<br>()<br>//                  |
| 180       | WA/0001590/2022     | STATE OF ODISHA<br>VS<br>SURENDRANATH PAL                        | SANDEEP PARIDA, SR.S.C.(S. AND M.E.)<br>VS | //<br>()<br>//                  |
| 181       | WA/0001591/2022     | STATE OF ODISHA<br>VS<br>RAJATA KUMAR SAMAL                      | SATYA SUNDAR KANUNGO, A.G.A.<br>VS         | //<br>()<br>//                  |



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| <b>SL</b> | <b>FILING NO</b>   | <b>NAME OF PETNR./APPEL</b>  | <b>COUNSEL FOR PETNR./APPEL</b>            | <b>PS CASE/LOWER COURT CASE</b> |
|-----------|--------------------|--|--|---------------------------------|
| 182       | WA/0001592/2022    | SOVAN PARIJA<br>VS<br>ODISHA STATE HEALTH and FAMILY WELFARE SOCIETY | DR.JITENDRA KUMAR LENKA<br>VS              | //<br>0<br>//                   |
| 183       | WA/0001593/2022    | STATE OF ODISHA<br>VS<br>BIJAYINI CHARITABLE HOMEOPATHIC DISPENSARY  | SASWAT DAS, A.G.A.<br>VS                   | //<br>0<br>//                   |
| 184       | WA/0001594/2022    | STATE OF ODISHA<br>VS<br>SUSHANTA KUMAR NAYAK                        | SANDEEP PARIDA, SR.S.C.(S. AND M.E.)<br>VS | //<br>0<br>//                   |
| 185       | WA/0001595/2022    | STATE OF ODISHA<br>VS<br>DR. NALINI PRAVA BEHERA                     | ANAND PRAKASH DAS, A.S.C.<br>VS            | //<br>0<br>//                   |
| 186       | WP(C)/0031745/2022 | SABIR AKHTAR<br>VS<br>STATE OF ODISHA                                | TRILOCHAN NANDA<br>VS                      | //<br>0<br>//                   |
| 187       | WP(C)/0031746/2022 | RAJESH KUMAR BEHERA<br>VS<br>STATE OF ODISHA                         | TRILOCHAN NANDA<br>VS                      | //<br>0<br>//                   |
| 188       | WP(C)/0031747/2022 | KAVI CHANDRA RAYAGURU<br>VS<br>THE STATE OF ODISHA                   | SANTOSH KUMAR MAHANTY<br>VS                | //<br>0<br>//                   |
| 189       | WP(C)/0031748/2022 | SHYAMA SUNDAR SAHU<br>VS<br>STATE OF ODISHA                          | BABITA KUMARI PATTANAİK<br>VS              | //<br>0<br>//                   |
| 190       | WP(C)/0031749/2022 | SANTANU SINGH NINA<br>VS<br>STATE OF ODISHA                          | BABITA KUMARI PATTANAİK<br>VS              | //<br>0<br>//                   |
| 191       | WP(C)/0031750/2022 | GANGADHAR MOHANTY<br>VS<br>STATE OF ODISHA                           | MANMAYA KUMAR DASH<br>VS                   | //<br>0<br>//                   |
| 192       | WP(C)/0031751/2022 | BIDHYADHAR PATRA<br>VS<br>STATE OF ODISHA                            | ANJAN KUMAR BISWAL<br>VS                   | //<br>0<br>//                   |
| 193       | WP(C)/0031752/2022 | SUBRAT KUMAR SWAIN   | SUSHANTA KUMAR JOSHI                       | //                              |

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**FILING REPORT AS ON :23/11/2022**

| SL  | FILING NO          | NAME OF PETNR./APPEL                                    | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----|--------------------|---|--------------------------|--------------------------|
|     |                    | VS  | VS                       | 0                        |
|     |                    | STATE OF ODISHA   |                          | //                       |
| 194 | WP(C)/0031753/2022 | NIRANJAN BEHERA   | DHRUBA CHARAN BEHERA     | //                       |
|     |                    | VS  | VS                       | 0                        |
|     |                    | COMMNR.CUM SECY., REVENUE AND DISASTER MANAGEMENT DEPT. |                          | //                       |
| 195 | WP(C)/0031754/2022 | PANCHANAN SAHU  | DURLLABHA RANJAN MISHRA  | //                       |
|     |                    | VS  | VS                       | 0                        |
|     |                    | STATE OF ODISHA   |                          | //                       |
| 196 | WP(C)/0031755/2022 | DHRUBA CHARAN CHAULIA                                   | DURLLABHA RANJAN MISHRA  | //                       |
|     |                    | VS  | VS                       | 0                        |
|     |                    | STATE OF ODISHA   |                          | //                       |
| 197 | WP(C)/0031756/2022 | CHITTARANJAN SINGH                                      | DURLLABHA RANJAN MISHRA  | //                       |
|     |                    | VS  | VS                       | 0                        |
|     |                    | STATE OF ODISHA   |                          | //                       |
| 198 | WP(C)/0031757/2022 | GUNABANTA PRADHAN                                       | AMIYA KUMAR CHHATOI      | //                       |
|     |                    | VS  | VS                       | 0                        |
|     |                    | STATE OF ODISHA   |                          | //                       |
| 199 | WP(C)/0031758/2022 | NIHAR RANJAN DAS  | RANJIT MOHANTY           | //                       |
|     |                    | VS  | VS                       | 0                        |
|     |                    | STATE OF ODISHA   |                          | //                       |
| 200 | WP(C)/0031759/2022 | SAILABALA JENA  | SANJAY KUMAR SAMANTARAY  | //                       |
|     |                    | VS  | VS                       | 0                        |
|     |                    | STATE OF ODISHA   |                          | //                       |
| 201 | WP(C)/0031760/2022 | MINAKHI JENA  | SANJAY KUMAR SAMANTARAY  | //                       |
|     |                    | VS  | VS                       | 0                        |
|     |                    | STATE OF ODISHA   |                          | //                       |
| 202 | WP(C)/0031761/2022 | BIDYUT PRAVA DAS  | SUBHENDU KUMAR DAS       | //                       |
|     |                    | VS  | VS                       | 0                        |
|     |                    | STATE OF ODISHA   |                          | //                       |
| 203 | WP(C)/0031762/2022 | ASHOK KUMAR SUNDARAY                                    | SANJAY KUMAR SAMANTARAY  | //                       |
|     |                    | VS  | VS                       | 0                        |
|     |                    | STATE OF ODISHA   |                          | //                       |
| 204 | WP(C)/0031763/2022 | NRUSINGH PRASAD SUNDARAY                                | SANJAY KUMAR SAMANTARAY  | //                       |
|     |                    | VS  | VS                       | 0                        |

## ORISSA HIGH COURT

**FILING REPORT AS ON :23/11/2022**

| SL  | FILING NO          | NAME OF PETNR./APPEL   | COUNSEL FOR PETNR./APPEL    | PS CASE/LOWER COURT CASE |
|-----|--------------------|--|-----------------------------|--------------------------|
| 205 | WP(C)/0031764/2022 | STATE OF ODISHA<br>M/S. BHARAT PETROLEUM CORP. LTD.,MUMBAI<br>VS | S.D.DAS<br>VS               | //<br>//<br>()           |
| 206 | WP(C)/0031765/2022 | STATE OF ODISHA<br>PRASANTA KUMAR NAYAK<br>VS                    | KRISHNA CHANDRA SAHU<br>VS  | //<br>//<br>()           |
| 207 | WP(C)/0031766/2022 | STATE OF ODISHA<br>SUNITA TANDI<br>VS                            | SRIKANTA KU. NATH<br>VS     | //<br>//<br>()           |
| 208 | WP(C)/0031767/2022 | STATE OF ORISSA<br>ASHOK KUMAR NAYAK<br>VS                       | LALATENDU SAMANTARAY<br>VS  | //<br>//<br>()           |
| 209 | WP(C)/0031768/2022 | KUSUMA MANJARI BARIK<br>SARAT CHANDRA BIHARI<br>VS               | BISWABIHARI MOHANTY<br>VS   | //<br>//<br>()           |
| 210 | WP(C)/0031769/2022 | STATE OF ODISHA<br>A.CHAKRADHAR<br>VS                            | SIDDHARTH GOUTAM DAS<br>VS  | //<br>//<br>()           |
| 211 | WP(C)/0031770/2022 | STATE OF ODISHA<br>RAGHUNATH SAHOO<br>VS                         | BANAMALI SAHOO<br>VS        | //<br>//<br>()           |
| 212 | WP(C)/0031771/2022 | STATE OF ODISHA<br>NETRANANDA SAMAL<br>VS                        | NIRMAL RANJAN ROUTRAY<br>VS | //<br>//<br>()           |
| 213 | WP(C)/0031772/2022 | THE COLLECTOR, JAJPUR<br>SNIGDHARANI SAHOO<br>VS                 | BANAMALI SAHOO<br>VS        | //<br>//<br>()           |
| 214 | WP(C)/0031773/2022 | STATE OF ODISHA<br>GYANENDRA KUMAR NAYAK<br>VS                   | AGASTI KANUNGO<br>VS        | //<br>//<br>()           |
| 215 | WP(C)/0031774/2022 | DISTRICT JUDGE, BALASORE<br>DEBASIS MOHANTY<br>VS                | KRISHNA CHANDRA SAHU<br>VS  | //<br>//<br>()           |
|     |                    | STATE OF ODISHA  |                             | //                       |

**ORISSA HIGH COURT****FILING REPORT AS ON :23/11/2022**

| <b>SL</b> | <b>FILING NO</b>   | <b>NAME OF PETNR./APPEL</b>                | <b>COUNSEL FOR PETNR./APPEL</b> | <b>PS CASE/LOWER COURT CASE</b> |
|-----------|--------------------|--|---------------------------------|---------------------------------|
| 216       | WP(C)/0031775/2022 | STATE OF ODISHA<br>VS<br>BALARAM SAHOO     | UTTAM KUMAR SAHOO, A.S.C.<br>VS | //<br>0<br>//                   |
| 217       | WP(C)/0031776/2022 | RUDRAMADHAB BHOI<br>VS<br>STATE OF ORISSA  | BIVUDATTA CHALAN<br>VS          | //<br>0<br>//                   |
| 218       | WP(C)/0031777/2022 | DAGRESWAR BAG<br>VS<br>STATE OF ORISSA     | BIVUDATTA CHALAN<br>VS          | //<br>0<br>//                   |
| 219       | WP(C)/0031778/2022 | PRATIMA MOHAPATRA<br>VS<br>STATE OF ORISSA | BIVUDATTA CHALAN<br>VS          | //<br>0<br>//                   |
| 220       | WP(C)/0031779/2022 | BAIDHAR NAIK<br>VS<br>STATE OF ODISHA      | CHANDRA SEKHAR PANDA<br>VS      | //<br>0<br>//                   |
| 221       | WP(C)/0031780/2022 | GOLAPI BARLA<br>VS<br>STATE OF ODISHA      | CHANDRA SEKHAR PANDA<br>VS      | //<br>0<br>//                   |
| 222       | WP(C)/0031781/2022 | SRIKANTA KHAMARI<br>VS<br>STATE OF ODISHA  | BIKASH MISHRA<br>VS             | //<br>0<br>//                   |
| 223       | WP(C)/0031782/2022 | CHUDAMANI SAHU<br>VS<br>STATE OF ODISHA    | MOHENDRA KUMAR MOHAPATRO<br>VS  | //<br>0<br>//                   |
| 224       | WP(C)/0031783/2022 | LAXMIDHAR SINGH<br>VS<br>STATE OF ODISHA   | NIRANJAN LENKA<br>VS            | //<br>0<br>//                   |
| 225       | WP(C)/0031784/2022 | TARUN TANDI<br>VS<br>STATE OF ODISHA       | MOHENDRA KUMAR MOHAPATRO<br>VS  | //<br>0<br>//                   |
| 226       | WP(C)/0031785/2022 | USHARANI SAMAL<br>VS<br>STATE OF ODISHA    | AJAYA KUMAR JENA<br>VS          | //<br>0<br>//                   |
| 227       | WP(C)/0031786/2022 | PADMAN NAIK                                | MOHENDRA KUMAR MOHAPATRO        | //                              |

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|-----------|--------------------|--|---------------------------------|---------------------------------|
|           |                    | VS   | VS                              | 0                               |
|           |                    | STATE OF ODISHA  |                                 | //                              |
| 228       | WP(C)/0031787/2022 | BAICHANDRA NAIK  | MOHENDRA KUMAR MOHAPATRO        | //                              |
|           |                    | VS   | VS                              | 0                               |
|           |                    | STATE OF ODISHA  |                                 | //                              |
| 229       | WP(C)/0031788/2022 | AJIT KUMAR SAHOO   | AMITAV TRIPATHY                 | //                              |
|           |                    | VS   | VS                              | 0                               |
|           |                    | BIJU PATNAIK UNIVERSITY OF TECHNOLOGY (BPUT), SUNDARGARH |                                 | //                              |
| 230       | WP(C)/0031789/2022 | KHETRA PUTEL   | MOHENDRA KUMAR MOHAPATRO        | //                              |
|           |                    | VS   | VS                              | 0                               |
|           |                    | STATE OF ODISHA  |                                 | //                              |
| 231       | WP(C)/0031790/2022 | CHUDAMANI SAHU   | MOHENDRA KUMAR MOHAPATRO        | //                              |
|           |                    | VS   | VS                              | 0                               |
|           |                    | STATE OF ODISHA  |                                 | //                              |
| 232       | WP(C)/0031791/2022 | BHAGYASMITA SENAPATI                                     | SANTOSH KUMAR SWAIN             | //                              |
|           |                    | VS   | VS                              | 0                               |
|           |                    | STATE OF ODISHA  |                                 | //                              |
| 233       | WP(C)/0031792/2022 | PREMASILA DEI  | MOHENDRA KUMAR MOHAPATRO        | //                              |
|           |                    | VS   | VS                              | 0                               |
|           |                    | STATE OF ODISHA  |                                 | //                              |
| 234       | WP(C)/0031793/2022 | SURENDRA SAHU  | MOHENDRA KUMAR MOHAPATRO        | //                              |
|           |                    | VS   | VS                              | 0                               |
|           |                    | STATE OF ODISHA  |                                 | //                              |
| 235       | WP(C)/0031794/2022 | ALEKH CHANDRA PARIDA                                     | NIRANJAN NAYAK                  | //                              |
|           |                    | VS   | VS                              | 0                               |
|           |                    | STATE OF ORISSA  |                                 | //                              |
| 236       | WP(C)/0031795/2022 | SURENDRA PRADHAN   | NIRANJAN NAYAK                  | //                              |
|           |                    | VS   | VS                              | 0                               |
|           |                    | STATE OF ORISSA  |                                 | //                              |
| 237       | WP(C)/0031796/2022 | RUPDHAR GOUD   | MOHENDRA KUMAR MOHAPATRO        | //                              |
|           |                    | VS   | VS                              | 0                               |
|           |                    | STATE OF ODISHA  |                                 | //                              |
| 238       | WP(C)/0031797/2022 | SANTOSH CHANDRA KAR                                      | NIRANJAN NAYAK                  | //                              |
|           |                    | VS   | VS                              | 0                               |

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|-----------|--------------------|--|---------------------------------|---------------------------------|
| 239       | WP(C)/0031798/2022 | STATE OF ORISSA<br>HALADHAR GOUDA<br>VS      | MOHENDRA KUMAR MOHAPATRO<br>VS  | //<br>//<br>()                  |
| 240       | WP(C)/0031799/2022 | STATE OF ODISHA<br>KUMAR PRADHAN<br>VS       | NIRANJAN NAYAK<br>VS            | //<br>//<br>()                  |
| 241       | WP(C)/0031800/2022 | STATE OF ORISSA<br>KRUTI NAIK<br>VS          | MOHENDRA KUMAR MOHAPATRO<br>VS  | //<br>//<br>()                  |
| 242       | WP(C)/0031801/2022 | STATE OF ODISHA<br>MAMATA BERA<br>VS         | NIRANJAN NAYAK<br>VS            | //<br>//<br>()                  |
| 243       | WP(C)/0031802/2022 | STATE OF ORISSA<br>SADANANDA DAS<br>VS       | NIRANJAN NAYAK<br>VS            | //<br>//<br>()                  |
| 244       | WP(C)/0031803/2022 | STATE OF ORISSA<br>BICHITRANANDA SWAIN<br>VS | NIRANJAN NAYAK<br>VS            | //<br>//<br>()                  |
| 245       | WP(C)/0031804/2022 | STATE OF ORISSA<br>PRATYUSHA MISHRA<br>VS    | BIMBISAR DASH<br>VS             | //<br>//<br>()                  |
| 246       | WP(C)/0031805/2022 | STATE OF ODISHA<br>UNION OF INDIA<br>VS      | PRASANNA KUMAR PARHI<br>VS      | //<br>//<br>()                  |
| 247       | WP(C)/0031806/2022 | SUSMITA SENAPATI<br>BRAJAKISHORE NAYAK<br>VS | DEEPAK KUMAR MOHAPATRA<br>VS    | //<br>//<br>()                  |
| 248       | WP(C)/0031807/2022 | STATE OF ODISHA<br>SUSHANTA KU. BARIK<br>VS  | JYOTIRMAY GUPTA<br>VS           | //<br>//<br>()                  |
| 249       | WP(C)/0031808/2022 | STATE OF ODISHA<br>AGASTI KUMAR SAHU<br>VS   | JYOTIRMAY GUPTA<br>VS           | //<br>//<br>()                  |
|           |                    | STATE OF ODISHA                              |                                 | //                              |

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|-----------|--------------------|---|---------------------------------|---------------------------------|
| 250       | WP(C)/0031809/2022 | PABITRA MAJHI<br>VS<br>THE STATE OF ODISHA                          | RABI NARAYAN MOHANTY<br>VS      | //<br>0<br>//                   |
| 251       | WP(C)/0031810/2022 | SARBESWAR PRADHAN<br>VS<br>PRESIDING OFFICER LAR AND AUTHORITY, CTC | PRAVASH CH.JENA<br>VS           | //<br>0<br>//                   |
| 252       | WP(C)/0031811/2022 | RAMA PRADHAN<br>VS<br>THE STATE OF ODISHA                           | RABI NARAYAN MOHANTY<br>VS      | //<br>0<br>//                   |
| 253       | WP(C)/0031812/2022 | SUJUNI NAIK<br>VS<br>STATE OF ODISHA                                | RUHA LATIF<br>VS                | //<br>0<br>//                   |
| 254       | WP(C)/0031813/2022 | NIKHIL ODISHA LADY MATRONS MAHASANGHA<br>VS<br>STATE OF ODISHA      | PRADIPTA KISHORE BHUYAN<br>VS   | //<br>0<br>//                   |
| 255       | WP(C)/0031814/2022 | RUSHILAL BHAISSAL<br>VS<br>THE STATE OF ODISHA                      | RABI NARAYAN MOHANTY<br>VS      | //<br>0<br>//                   |
| 256       | WP(C)/0031815/2022 | GIRIDHARI PARIDA<br>VS<br>THE TAHASILDAR, MAHAKALPADA               | PRAFULLA KUMAR KAR<br>VS        | //<br>0<br>//                   |
| 257       | WP(C)/0031816/2022 | SUMITRA PASAYAT<br>VS<br>THE STATE OF ODISHA                        | RABI NARAYAN MOHANTY<br>VS      | //<br>0<br>//                   |
| 258       | WP(C)/0031817/2022 | JYOTIRMAYA DAS<br>VS<br>STATE OF ODISHA                             | CHANDRAKANTA NAYAK<br>VS        | //<br>0<br>//                   |
| 259       | WP(C)/0031818/2022 | SANJUKTA PRADHAN<br>VS<br>THE STATE OF ODISHA                       | RABI NARAYAN MOHANTY<br>VS      | //<br>0<br>//                   |
| 260       | WP(C)/0031819/2022 | THAKURA CHARAN MAJHI<br>VS<br>STATE OF ORISSA                       | SIBA PRASAD SWAIN<br>VS         | //<br>0<br>//                   |
| 261       | WP(C)/0031820/2022 | RATU BARIK  | RABI NARAYAN MOHANTY            | //                              |

## ORISSA HIGH COURT

**FILING REPORT AS ON :23/11/2022**

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|-----|--------------------|--|--------------------------|--------------------------|
|     |                    | VS   | VS                       | 0                        |
| 262 | WP(C)/0031821/2022 | THE STATE OF ODISHA<br>KESHAB CHANDRA PARIDA | DEBASIS PANIGRAHI        | //                       |
|     |                    | VS   | VS                       | 0                        |
| 263 | WP(C)/0031822/2022 | STATE OF ODISHA<br>SUMITRA NAYAK             | SARAT CHANDRA MEKAP      | //                       |
|     |                    | VS   | VS                       | 0                        |
| 264 | WP(C)/0031823/2022 | STATE OF ODISHA<br>RAMESH PRADHAN            | RABI NARAYAN MOHANTY     | //                       |
|     |                    | VS   | VS                       | 0                        |
| 265 | WP(C)/0031824/2022 | THE STATE OF ODISHA<br>ALOUKIKA MISHRA       | NEPOLEON SAHANI          | //                       |
|     |                    | VS   | VS                       | 0                        |
| 266 | WP(C)/0031825/2022 | STATE OF ORISSA<br>NANDINI BHURASAGAR        | RABI NARAYAN MOHANTY     | //                       |
|     |                    | VS   | VS                       | 0                        |
| 267 | WP(C)/0031826/2022 | THE STATE OF ODISHA<br>NETRAMANI PRADHAN     | RABI NARAYAN MOHANTY     | //                       |
|     |                    | VS   | VS                       | 0                        |
| 268 | WP(C)/0031827/2022 | THE STATE OF ODISHA<br>NARAYAN PRADHAN       | RABI NARAYAN MOHANTY     | //                       |
|     |                    | VS   | VS                       | 0                        |
| 269 | WP(C)/0031828/2022 | THE STATE OF ODISHA<br>SIBA KARTA            | RABI NARAYAN MOHANTY     | //                       |
|     |                    | VS   | VS                       | 0                        |
| 270 | WP(C)/0031829/2022 | THE STATE OF ODISHA<br>SURESH CHANDRA PANDA  | PRASANTA KUMAR SATPATHY  | //                       |
|     |                    | VS   | VS                       | 0                        |
| 271 | WP(C)/0031830/2022 | STATE OF ODISHA<br>SARASWATI BHURASAGAR      | RABI NARAYAN MOHANTY     | //                       |
|     |                    | VS   | VS                       | 0                        |
| 272 | WP(C)/0031831/2022 | THE STATE OF ODISHA<br>LAXMAN NAYAK          | PRASANTA KUMAR SATAPATHY | //                       |
|     |                    | VS   | VS                       | 0                        |



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|-----------|--------------------|--|---------------------------------|---------------------------------|
| 273       | WP(C)/0031832/2022 | STATE OF ODISHA<br>SATYABAN KARTA<br>VS  | RABI NARAYAN MOHANTY<br>VS      | //<br>//<br>()                  |
| 274       | WP(C)/0031833/2022 | THE STATE OF ODISHA<br>PRAKASH CHANDRA DALUA<br>VS   | PARTHA MUKHERJI<br>VS           | //<br>//<br>()                  |
| 275       | WP(C)/0031834/2022 | STATE OF ODISHA<br>SALDEV SAY<br>VS  | RABI NARAYAN MOHANTY<br>VS      | //<br>//<br>()                  |
| 276       | WP(C)/0031835/2022 | THE STATE OF ODISHA<br>SUSMITA LARIA<br>VS   | RABI NARAYAN MOHANTY<br>VS      | //<br>//<br>()                  |
| 277       | WP(C)/0031836/2022 | THE STATE OF ODISHA<br>SARAT KARTA<br>VS   | RABI NARAYAN MOHANTY<br>VS      | //<br>//<br>()                  |
| 278       | WP(C)/0031837/2022 | THE STATE OF ODISHA<br>SUNDARI BHURASAGAR<br>VS  | RABI NARAYAN MOHANTY<br>VS      | //<br>//<br>()                  |
| 279       | WP(C)/0031838/2022 | THE STATE OF ODISHA<br>BASAN SAY<br>VS   | RABI NARAYAN MOHANTY<br>VS      | //<br>//<br>()                  |
| 280       | WP(C)/0031839/2022 | THE STATE OF ODISHA<br>ANIL KISHAN<br>VS   | RABI NARAYAN MOHANTY<br>VS      | //<br>//<br>()                  |
| 281       | WP(C)/0031840/2022 | THE STATE OF ODISHA<br>DASARATHI PATRA<br>VS   | RABI NARAYAN MOHANTY<br>VS      | //<br>//<br>()                  |
| 282       | WP(C)/0031841/2022 | THE STATE OF ODISHA<br>SANTOSINI PATEL<br>VS   | RABI NARAYAN MOHANTY<br>VS      | //<br>//<br>()                  |
| 283       | WP(C)/0031842/2022 | THE STATE OF ODISHA<br>MANI BEHERA<br>VS<br>R.M., BALASORE BHADRAK CENTRAL CO-OPERATIVE BANK, BALASORE | SUBHRANSU BHUSAN MOHANTY<br>VS  | //<br>//<br>()<br>//            |

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|-----------|--------------------|--|---------------------------------|---------------------------------|
| 284       | WP(C)/0031843/2022 | TUNA PRADHAN<br>VS<br>STATE OF ODISHA        | SUBHRANSU BHUSAN MOHANTY<br>VS  | //<br>0<br>//                   |
| 285       | WP(C)/0031844/2022 | KABERI JENA<br>VS<br>STATE OF ODISHA         | JAYADEBA BEHERA<br>VS           | //<br>0<br>//                   |
| 286       | WP(C)/0031845/2022 | REKHA RAY<br>VS<br>STATE OF ODISHA           | JAYADEBA BEHERA<br>VS           | //<br>0<br>//                   |
| 287       | WP(C)/0031846/2022 | P.R.RAHUL<br>VS<br>STATE OF ODISHA           | RABI NARAYAN BEHERA<br>VS       | //<br>0<br>//                   |
| 288       | WP(C)/0031847/2022 | BISWANATH SAHOO<br>VS<br>STATE OF ORISSA     | SHARMISTHA SAMAL<br>VS          | //<br>0<br>//                   |
| 289       | WP(C)/0031848/2022 | KAMALAKANTA MANDAL<br>VS<br>STATE OF ORISSA  | DILLIP KUMAR MOHAPATRA<br>VS    | //<br>0<br>//                   |
| 290       | WP(C)/0031849/2022 | PRATIMA MOHANTY<br>VS<br>STATE OF ORISSA     | SHARMISTHA SAMAL<br>VS          | //<br>0<br>//                   |
| 291       | WP(C)/0031850/2022 | RAMKRISHNA PADHI<br>VS<br>STATE OF ODISHA    | BIDYALOK MOHAPATRA<br>VS        | //<br>0<br>//                   |
| 292       | WP(C)/0031851/2022 | ANUSAYA SAMAL<br>VS<br>STATE OF ODISHA       | KABIRAJ SAHOO<br>VS             | //<br>0<br>//                   |
| 293       | WP(C)/0031852/2022 | TRUPTIRANI MAHARANA<br>VS<br>STATE OF ORISSA | SHARMISTHA SAMAL<br>VS          | //<br>0<br>//                   |
| 294       | WP(C)/0031853/2022 | SILU DAKUA<br>VS<br>STATE OF ODISHA          | SUBHRANSU BHUSAN MOHANTY<br>VS  | //<br>0<br>//                   |
| 295       | WP(C)/0031854/2022 | DIPIKA MISHRA                                | SHARMISTHA SAMAL                | //                              |

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|-----------|--------------------|-----------------------------|---------------------------------|---------------------------------|
|           |                    | VS                          | VS                              | 0                               |
|           |                    | STATE OF ORISSA             |                                 | //                              |
| 296       | WP(C)/0031855/2022 | RANJIT MAHAPATRA            | ASHIT KUMAR DASH                | //                              |
|           |                    | VS                          | VS                              | 0                               |
|           |                    | STATE OF ODISHA             |                                 | //                              |
| 297       | WP(C)/0031856/2022 | SANKET KUMAR PRADHAN        | SYAMALENDU PATTNAIK             | //                              |
|           |                    | VS                          | VS                              | 0                               |
|           |                    | REGIONAL MANAGER, RBI, BBSR |                                 | //                              |
| 298       | WP(C)/0031857/2022 | PADMINI SAHOO               | SHARMISTHA SAMAL                | //                              |
|           |                    | VS                          | VS                              | 0                               |
|           |                    | STATE OF ORISSA             |                                 | //                              |
| 299       | WP(C)/0031858/2022 | DAVINDER SINGH              | SYAMALENDU PATTNAIK             | //                              |
|           |                    | VS                          | VS                              | 0                               |
|           |                    | REGIONAL MANAGER, RBI, BBSR |                                 | //                              |
| 300       | WP(C)/0031859/2022 | ANIL KUMAR NAYAK            | SHARMISTHA SAMAL                | //                              |
|           |                    | VS                          | VS                              | 0                               |
|           |                    | STATE OF ORISSA             |                                 | //                              |
| 301       | WP(C)/0031860/2022 | BIKASH KUMAR DHAL           | UMESH CHANDRA DORA              | //                              |
|           |                    | VS                          | VS                              | 0                               |
|           |                    | STATE OF ODISHA             |                                 | //                              |
| 302       | WP(C)/0031861/2022 | SHESADEBA NAIK              | SHARMISTHA SAMAL                | //                              |
|           |                    | VS                          | VS                              | 0                               |
|           |                    | STATE OF ORISSA             |                                 | //                              |
| 303       | WP(C)/0031862/2022 | DR.MANOJ KUMAR NAYAK        | LALIT KUMAR MAHARANA            | //                              |
|           |                    | VS                          | VS                              | 0                               |
|           |                    | STATE OF ODISHA             |                                 | //                              |
| 304       | WP(C)/0031863/2022 | RAMESH CHANDRA BARIK        | K.C.RAJGURU MOHAPATRA           | //                              |
|           |                    | VS                          | VS                              | 0                               |
|           |                    | STATE OF ODISHA             |                                 | //                              |
| 305       | WP(C)/0031864/2022 | DURYODHAN BARIK             | SYAMALENDU PATTNAIK             | //                              |
|           |                    | VS                          | VS                              | 0                               |
|           |                    | REGIONAL MANAGER, RBI, BBSR |                                 | //                              |
| 306       | WP(C)/0031865/2022 | NIHAR RANJAN SAHOO          | SHARMISTHA SAMAL                | //                              |
|           |                    | VS                          | VS                              | 0                               |

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| <b>SL</b> | <b>FILING NO</b>   | <b>NAME OF PETNR./APPEL</b>                          | <b>COUNSEL FOR PETNR./APPEL</b> | <b>PS CASE/LOWER COURT CASE</b> |
|-----------|--------------------|--|---------------------------------|---------------------------------|
| 307       | WP(C)/0031866/2022 | STATE OF ORISSA<br>SASHIKALA SAHU<br>VS              | SK. ZAKIR HUSSAIN<br>VS         | //<br>//<br>()                  |
| 308       | WP(C)/0031867/2022 | STATE OF ODISHA<br>HIMANSHU SEKHAR BAL<br>VS         | NITISH KUMAR MISHRA<br>VS       | //<br>//<br>()                  |
| 309       | WP(C)/0031868/2022 | UNION OF INDIA<br>GOPINATH DAS<br>VS                 | SHARMISTHA SAMAL<br>VS          | //<br>//<br>()                  |
| 310       | WP(C)/0031869/2022 | STATE OF ORISSA<br>NAMITA MOHAPATRA<br>VS            | SHARMISTHA SAMAL<br>VS          | //<br>//<br>()                  |
| 311       | WP(C)/0031870/2022 | STATE OF ORISSA<br>BIJAY KUMAR SENDH<br>VS           | SHARMISTHA SAMAL<br>VS          | //<br>//<br>()                  |
| 312       | WP(C)/0031871/2022 | STATE OF ORISSA<br>GOBARDHAN MANDAL<br>VS            | SHARMISTHA SAMAL<br>VS          | //<br>//<br>()                  |
| 313       | WP(C)/0031872/2022 | STATE OF ORISSA<br>CHINMAYA PATI<br>VS               | BRAJA MOHAN SARANGI<br>VS       | //<br>//<br>()                  |
| 314       | WP(C)/0031873/2022 | REGIONAL MANAGER, RBI, BBSR<br>JOGESWAR BEHERA<br>VS | SHARMISTHA SAMAL<br>VS          | //<br>//<br>()                  |
| 315       | WP(C)/0031874/2022 | STATE OF ORISSA<br>UDAYA KUMAR JADAV<br>VS           | BRAJA MOHAN SARANGI<br>VS       | //<br>//<br>()                  |
| 316       | WP(C)/0031875/2022 | R.T.O., JHARSUGUDA<br>UTPAL DAS<br>VS                | BRAJA MOHAN SARANGI<br>VS       | //<br>//<br>()                  |
| 317       | WP(C)/0031876/2022 | REGIONAL MANAGER, RBI, BBSR<br>MOOHAMMAD SAJAD<br>VS | BRAJA MOHAN SARANGI<br>VS       | //<br>//<br>()                  |
|           |                    | REGIONAL MANAGER, RBI, BBSR                          |                                 | //                              |

**ORISSA HIGH COURT****FILING REPORT AS ON :23/11/2022**

| <b>SL</b> | <b>FILING NO</b>   | <b>NAME OF PETNR./APPEL</b>  | <b>COUNSEL FOR PETNR./APPEL</b> | <b>PS CASE/LOWER COURT CASE</b> |
|-----------|--------------------|--|---------------------------------|---------------------------------|
| 318       | WP(C)/0031877/2022 | SHAKTI PADA MAHATO<br>VS<br>STATE OF ORISSA  | SHARMISTHA SAMAL<br>VS          | //<br>0<br>//                   |
| 319       | WP(C)/0031878/2022 | SAGAR MALLIK<br>VS<br>THE STATE OF ODISHA  | K.K.SWAIN<br>VS                 | //<br>0<br>//                   |
| 320       | WP(C)/0031879/2022 | JIBANANANDA MOHANTY @ JIBAN MOHANTY<br>VS<br>UNION OF INDIA                        | NEPOLEON SAHANI<br>VS           | //<br>0<br>//                   |
| 321       | WP(C)/0031880/2022 | RAJKISHORE MOHANTA<br>VS<br>STATE OF ORISSA  | SHARMISTHA SAMAL<br>VS          | //<br>0<br>//                   |
| 322       | WP(C)/0031881/2022 | ODISHA STATE SEEDS CORPORATION LTD.<br>VS<br>PRESIDING OFFICER, LABOUR COURT, BBSR | ANSHURAM MISHRA<br>VS           | //<br>0<br>//                   |
| 323       | WP(C)/0031882/2022 | SANKARSAN JENA<br>VS<br>STATE OF ORISSA  | SHARMISTHA SAMAL<br>VS          | //<br>0<br>//                   |
| 324       | WP(C)/0031883/2022 | SUKANTA KUMAR PARIDA<br>VS<br>ASHALATA PALAI                                       | AKSHAYA KU. SAHOO<br>VS         | //<br>0<br>//                   |
| 325       | WP(C)/0031884/2022 | KESHABA SATHUA<br>VS<br>STATE OF ORISSA  | SHARMISTHA SAMAL<br>VS          | //<br>0<br>//                   |
| 326       | WP(C)/0031885/2022 | JAYADEV SAHU<br>VS<br>STATE OF ORISSA  | SHARMISTHA SAMAL<br>VS          | //<br>0<br>//                   |
| 327       | WP(C)/0031886/2022 | MAHESWAR PUHAN<br>VS<br>UNION OF INDIA   | DEBENDRANATH MISRA<br>VS        | //<br>0<br>//                   |
| 328       | WP(C)/0031887/2022 | SANTOSH KUMAR GIRI<br>VS<br>STATE OF ORISSA  | SHARMISTHA SAMAL<br>VS          | //<br>0<br>//                   |
| 329       | WP(C)/0031888/2022 | SACHIDANANDA SRICHANDAN  | RABI NARAYAN BEHERA             | //                              |

## ORISSA HIGH COURT

**FILING REPORT AS ON :23/11/2022**

| SL  | FILING NO           | NAME OF PETNR./APPEL                                   | COUNSEL FOR PETNR./APPEL    | PS CASE/LOWER COURT CASE   |
|-----|---------------------|--|-----------------------------|----------------------------|
|     |                     | VS   | VS                          | ()                         |
|     |                     | STATE OF ODISHA  |                             | //                         |
| 330 | WP(C)/0031889/2022  | SNEHALATA DAS  | SHARMISTHA SAMAL            | //                         |
|     |                     | VS   | VS                          | ()                         |
|     |                     | STATE OF ORISSA  |                             | //                         |
| 331 | WP(C)/0031890/2022  | BIDYADHAR SAHOO  | SHARMISTHA SAMAL            | //                         |
|     |                     | VS   | VS                          | ()                         |
|     |                     | STATE OF ORISSA  |                             | //                         |
| 332 | WP(C)/0031891/2022  | NARENDRA BHOI  | ASWINI MOHANTY              | //                         |
|     |                     | VS   | VS                          | ()                         |
|     |                     | THE EXECUTIVE ENGINEER, TPCODL, CTC                    |                             | //                         |
| 333 | WP(C)/0031892/2022  | MANIBALA NATH  | SASHIBHUSAN DAS             | //                         |
|     |                     | VS   | VS                          | ()                         |
|     |                     | STATE OF ODISHA  |                             | //                         |
| 334 | WP(C)/0031893/2022  | ANJALI DEY   | SHARMISTHA SAMAL            | //                         |
|     |                     | VS   | VS                          | ()                         |
|     |                     | STATE OF ORISSA  |                             | //                         |
| 335 | WP(C)/0031894/2022  | VIJAY KUMAR OJHA                                       | SWAYAMJIT ROUT              | //                         |
|     |                     | VS   | VS                          | ()                         |
|     |                     | STATE OF ODISHA  |                             | //                         |
| 336 | WP(C)/0031895/2022  | JAGANATHA MALLICK                                      | LALITENDU MISHRA            | //                         |
|     |                     | VS   | VS                          | ()                         |
|     |                     | STATE OF ODISHA  |                             | //                         |
| 337 | WP(C)/0031896/2022  | M/S. PARADEEP PHOSPHATES LTD.                          | PAMI RATH                   | //                         |
|     |                     | VS   | VS                          | ()                         |
|     |                     | ASST. COMMNR., GST AND CENTRAL EXCISE, CTC II DIVISION |                             | //                         |
| 338 | ABLAPL/0015192/2022 | SHIBA PRASAD MAHARANA                                  | ARIJEET MISHRA              | MANCHESWAR P.S. /419 /2022 |
|     |                     | VS   | VS                          | ()                         |
|     |                     | STATE OF ODISHA  |                             | //                         |
| 339 | ABLAPL/0015193/2022 | SUBASH CHANDRA SAHOO                                   | NIRANJAN RAUT               | CUTTACK SADAR /506 /2022   |
|     |                     | VS   | VS                          | ()                         |
|     |                     | STATE OF ODISHA  |                             | //                         |
| 340 | ABLAPL/0015194/2022 | SUMANT MOHAPATRA @ SUBRAT PATRA                        | ANUGRAHA NARAYAN SAMANTARAY | PARADEEP LOCK /16 /2020    |
|     |                     | VS   | VS                          | ()                         |

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|-----|---------------------|--|-------------------------------|--|
| 341 | ABLAPL/0015195/2022 | STATE OF ODISHA<br>AJIT KHATUA<br>VS                                   | PRAMOD KUMAR JENA<br>VS       | //<br>SINGLA /198 /2022<br>()            |
| 342 | ABLAPL/0015196/2022 | STATE OF ODISHA<br>SAPAN DAS<br>VS                                     | PRAMOD KUMAR JENA<br>VS       | //<br>SINGLA /188 /2022<br>()            |
| 343 | ABLAPL/0015197/2022 | STATE OF ODISHA<br>HRUDANANDA BHOI<br>VS                               | BIKRAM CHANDRA GHADAI<br>VS   | //<br>KHARIAR /463 /2022<br>()           |
| 344 | ABLAPL/0015198/2022 | STATE OF ODISHA<br>HARIHAR BEHERA<br>VS                                | SARADA PRASAD DASH<br>VS      | //<br>CHANDUA /83 /2022<br>()            |
| 345 | ABLAPL/0015199/2022 | STATE OF ODISHA<br>ANIL PRADHAN<br>VS                                  | AFRAAZ SUHAIL<br>VS           | //<br>HARABHANGA /104 /2022<br>()        |
| 346 | ABLAPL/0015200/2022 | STATE OF ODISHA<br>MADAN KUMAR JENA<br>VS                              | AMIT PRASAD BOSE<br>VS        | //<br>BASTA /171 /2020<br>()             |
| 347 | ABLAPL/0015201/2022 | STATE OF ODISHA<br>MADAN KARNA @ PADHAN<br>VS                          | DURLLABHA RANJAN MISHRA<br>VS | //<br>BIRMAHARAJPUR /227 /2022<br>()     |
| 348 | ABLAPL/0015202/2022 | STATE OF ODISHA<br>SINI MEHER<br>VS                                    | DURLLABHA RANJAN MISHRA<br>VS | //<br>BIRMAHARAJPUR /228 /2022<br>()     |
| 349 | ABLAPL/0015203/2022 | STATE OF ODISHA<br>AKASH BARIK @ LAXMAN BARIK<br>VS                    | SARADA PRASAD DASH<br>VS      | //<br>CHANDUA /83 /2022<br>()            |
| 350 | ABLAPL/0015204/2022 | STATE OF ODISHA<br>SADAN MALI @ SADAN PANGI<br>VS                      | ARIJEET MISHRA<br>VS          | //<br>BOIPARIGUDA /50 /2022<br>()        |
| 351 | ABLAPL/0015205/2022 | STATE OF ODISHA<br>KANHU CHARAN MALIK @ DAGUA<br>VS<br>STATE OF ODISHA | MAHES DAS<br>VS               | //<br>PATTAMUNDAI /500 /2022<br>()<br>// |

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### FILING REPORT AS ON :23/11/2022

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|-----|---------------------|---|------------------------------|--|
| 352 | ABLAPL/0015206/2022 | RATIKANTA ROUT<br>VS<br>STATE OF ODISHA                               | SATYA RANJAN MULIA<br>VS     | JAKHAPURA /126 /2022<br>()<br>//           |
| 353 | ABLAPL/0015207/2022 | AKHAYA BEHERA<br>VS<br>STATE OF ODISHA                                | SUBASH CHANDRA BEURA<br>VS   | KISHORENAGAR /210 /2022<br>()<br>//        |
| 354 | ABLAPL/0015208/2022 | SRIRAM MALIK<br>VS<br>STATE OF ODISHA                                 | UPENDRA KUMAR SAMAL<br>VS    | AUL /393 /2022<br>()<br>//                 |
| 355 | ABLAPL/0015209/2022 | RABI NARAYAN SAHOO @ BABI SAHOO @ RABI SAHOO<br>VS<br>STATE OF ODISHA | BISWARANJAN DALAI<br>VS      | BIRIDI PS /155 /2022<br>()<br>//           |
| 356 | ABLAPL/0015210/2022 | SHYAMBABU SINGH @ YADAV<br>VS<br>STATE OF ODISHA                      | BISWARANJAN DALAI<br>VS      | MAHILA PS SAMBALPUR /2 /2020<br>()<br>//   |
| 357 | ABLAPL/0015211/2022 | DILLIP SAHOO<br>VS<br>STATE OF ODISHA                                 | PURNA CHANDRA MOHARANA<br>VS | DHARMASALA /594 /2022<br>()<br>//          |
| 358 | ABLAPL/0015212/2022 | RANJITA BEHERA<br>VS<br>STATE OF ODISHA                               | PRABIR KUMAR RAY<br>VS       | MALKANGIRI /523 /2022<br>()<br>//          |
| 359 | ABLAPL/0015213/2022 | PADMANAVA MAHANTA<br>VS<br>STATE OF ODISHA                            | SOMANATH NANDA<br>VS         | PANDAPADA /146 /2022<br>()<br>//           |
| 360 | ABLAPL/0015214/2022 | SONI MISHRA<br>VS<br>STATE OF ODISHA                                  | MANOJ KUMAR PANDA<br>VS      | JANKIA P.S. /392 /2022<br>()<br>//         |
| 361 | ABLAPL/0015215/2022 | SUNIL KHILAR<br>VS<br>STATE OF ODISHA                                 | TANMAYA KUMAR MOHANTY<br>VS  | / /0<br>()<br>//                           |
| 362 | ABLAPL/0015216/2022 | HARIPADA SAMANTA<br>VS<br>STATE OF ODISHA                             | SAMBIT BISWAL<br>VS          | MARINE PS AT PARADIP /26 /2022<br>()<br>// |
| 363 | ABLAPL/0015217/2022 | MATIA SWAIN   | JYOTIRMAYA SAHOO             | / /0                                       |



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| SL  | FILING NO           | NAME OF PETNR./APPEL                                      | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE  |
|-----|---------------------|---|--------------------------|---------------------------|
|     |                     | VS  | VS                       | ()                        |
|     |                     | STATE OF ODISHA   |                          | //                        |
| 364 | ABLAPL/0015218/2022 | BIRUPAKSHA BEHERA   | GOPAL KRUSHNA MOHANTY    | BADSAHI /317 /2022        |
|     |                     | VS  | VS                       | ()                        |
|     |                     | STATE OF ODISHA   |                          | //                        |
| 365 | ABLAPL/0015219/2022 | PANKAJ SWAIN  | SATYA RANJAN MULIA       | JAKHAPURA /126 /2022      |
|     |                     | VS  | VS                       | ()                        |
|     |                     | STATE OF ODISHA   |                          | //                        |
| 366 | ABLAPL/0015220/2022 | CHAINA SETHY @ DHIRENDRA SETHY @ SETHI                    | BIDESH RANJAN BEHERA     | SALIPUR /334 /2022        |
|     |                     | VS  | VS                       | ()                        |
|     |                     | STATE OF ODISHA   |                          | //                        |
| 367 | ABLAPL/0015221/2022 | AJAY KUMAR DASH @ AJAY DASH @ DAS                         | PRAVASH CHANDRA JENA     | JALESWAR /411 /2022       |
|     |                     | VS  | VS                       | ()                        |
|     |                     | STATE OF ODISHA   |                          | //                        |
| 368 | ABLAPL/0015222/2022 | D. LAXMI NARAYANA SUBUDHI @ LAXMI NARAYAN SUBUDHI @ SAHOO | ANUSUBINDU @ SAHOO       | GOPALPUR /230 /2022       |
|     |                     | VS  | VS                       | ()                        |
|     |                     | STATE OF ODISHA   |                          | //                        |
| 369 | ABLAPL/0015223/2022 | SUMIT KUMAR DAS   | DEBASISH SAMAL           | BALASORE TOWN /199 /2022  |
|     |                     | VS  | VS                       | ()                        |
|     |                     | STATE OF ODISHA   |                          | //                        |
| 370 | ABLAPL/0015224/2022 | BINOD KUMAR SAMANTARAY @ BINOD SAMANTARAY                 | RAJGA PRASAD PATTANAIAK  | CHANDAKA P.S. /263 /2022  |
|     |                     | VS  | VS                       | ()                        |
|     |                     | STATE OF ODISHA   |                          | //                        |
| 371 | ABLAPL/0015225/2022 | BIRAT SAHOO   | DEBARAJ MOHANTY          | KANAS /215 /2022          |
|     |                     | VS  | VS                       | ()                        |
|     |                     | STATE OF ODISHA   |                          | //                        |
| 372 | ABLAPL/0015226/2022 | CHIKU HARIPAL   | SIDHARTHA DAS            | BARGARH /678 /2022        |
|     |                     | VS  | VS                       | ()                        |
|     |                     | STATE OF ODISHA   |                          | //                        |
| 373 | ABLAPL/0015227/2022 | MANOJ KUMAR SAHOO   | SATYA RANJAN MULIA       | JAKHAPURA /126 /2022      |
|     |                     | VS  | VS                       | ()                        |
|     |                     | STATE OF ODISHA   |                          | //                        |
| 374 | ABLAPL/0015228/2022 | KABITA SAHU @ KAVITA SAHOO                                | AMIT KUMAR NATH          | SAHADEV KHUNTA /228 /2022 |
|     |                     | VS  | VS                       | ()                        |

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|-----|---------------------|--|----------------------------------|---|
| 375 | ABLAPL/0015229/2022 | STATE OF ODISHA<br>JITU NAIK<br>VS                       | BIDYALOK MOHAPATRA<br>VS         | //<br>TALCHER TOWN /840 /2022<br>()           |
| 376 | ABLAPL/0015230/2022 | STATE OF ODISHA<br>ROHIT MALIK<br>VS                     | DILLIP RAY<br>VS                 | //<br>MARINE CHUDAMANI /144 /2022<br>()       |
| 377 | ABLAPL/0015231/2022 | STATE OF ODISHA<br>BRUNDABATI PATTANAYAK @ PATNAIK<br>VS | BIBHUTI BHUSAN BEHERA<br>VS      | //<br>CHANDRASEKHARPUR /429 /2021<br>()       |
| 378 | ABLAPL/0015232/2022 | STATE OF ODISHA<br>BISWAJIT DASH @ DAS<br>VS             | PRAVASH CHANDRA JENA<br>VS       | //<br>JALESWAR /411 /2022<br>()               |
| 379 | ABLAPL/0015233/2022 | STATE OF ODISHA<br>KRUSHNA CHANDRA NAIK<br>VS            | SULOCHANA PATRO<br>VS            | //<br>GANGAPUR (BHANJANAGAR) /519 /2022<br>() |
| 380 | ABLAPL/0015234/2022 | STATE OF ODISHA<br>HAJARI NAIK<br>VS                     | SULOCHANA PATRO<br>VS            | //<br>GANGAPUR (BHANJANAGAR) /519 /2022<br>() |
| 381 | ABLAPL/0015235/2022 | STATE OF ODISHA<br>SK @ SEKH RABANI<br>VS                | PRAVU PITYARTHI KU. PANDIT<br>VS | //<br>KEONJHAR SADAR /52 /2021<br>()          |
| 382 | ABLAPL/0015236/2022 | STATE OF ODISHA<br>SANATAN PUTI<br>VS                    | JAYANTA KUMAR MAJHI<br>VS        | //<br>KHANTAPADA /270 /2022<br>()             |
| 383 | ABLAPL/0015237/2022 | STATE OF ODISHA<br>SUDAM MAHARNA @ SUDA<br>VS            | JAYANTA KUMAR MAJHI<br>VS        | //<br>CHANDIPUR /12 /2022<br>()               |
| 384 | ABLAPL/0015238/2022 | STATE OF ODISHA<br>LAXMIDHAR PARIDA<br>VS                | JYOTIRMAYA SAHOO<br>VS           | //<br>JANKIA P.S. /395 /2022<br>()            |
| 385 | ABLAPL/0015239/2022 | STATE OF ODISHA<br>ANANDA CHHOTARAY<br>VS                | Rajjeet Roy<br>VS                | //<br>BOLAGARH P.S. /279 /2022<br>()          |
|     |                     | STATE OF ODISHA  |                                  | //  |

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| <b>SL</b> | <b>FILING NO</b>    | <b>NAME OF PETNR./APPEL</b>                   | <b>COUNSEL FOR PETNR./APPEL</b> | <b>PS CASE/LOWER COURT CASE</b>     |
|-----------|---------------------|---|---------------------------------|-------------------------------------|
| 386       | ABLAPL/0015240/2022 | UTTARA BHOKTA<br>VS<br>STATE OF ODISHA        | AFRAAZ SUHAIL<br>VS             | HARABHANGA /108 /2022<br>()<br>//   |
| 387       | ABLAPL/0015241/2022 | MANORANJAN SUBUDHI<br>VS<br>STATE OF ODISHA   | BIBHU PRASAD CHHUALSINGH<br>VS  | DELANGA /340 /2022<br>()<br>//      |
| 388       | ABLAPL/0015242/2022 | PRATAP PRADHAN<br>VS<br>STATE OF ODISHA       | CHEERA RANJAN SATAPATHY<br>VS   | OLATPUR /122 /2022<br>()<br>//      |
| 389       | ABLAPL/0015243/2022 | TINKU BHOSAGAR<br>VS<br>STATE OF ODISHA       | SIDHARTHA DAS<br>VS             | BARGARH /680 /2022<br>()<br>//      |
| 390       | ABLAPL/0015244/2022 | PRATAP CHANDRA NAYAK<br>VS<br>STATE OF ODISHA | CHEERA RANJAN SATAPATHY<br>VS   | GURUDIJHATIA /173 /2022<br>()<br>// |
| 391       | ABLAPL/0015245/2022 | SK. ANU @ SK. ANWAR<br>VS<br>STATE OF ODISHA  | NIKUNJA KUMAR ROUT<br>VS        | JAGATPUR /313 /2022<br>()<br>//     |
| 392       | ABLAPL/0015246/2022 | ASHOK MAJHI<br>VS<br>STATE OF ODISHA          | JAYANTA KUMAR MAJHI<br>VS       | CHANDIPUR /72 /2021<br>()<br>//     |
| 393       | ABLAPL/0015247/2022 | SUDAM MAHARNA<br>VS<br>STATE OF ODISHA        | JAYANTA KUMAR MAJHI<br>VS       | CHANDIPUR /82 /2021<br>()<br>//     |
| 394       | ABLAPL/0015248/2022 | KRISHNA PADA RAY<br>VS<br>STATE OF ODISHA     | MANAS RANJAN BADAJENA<br>VS     | M.V.79 /118 /2022<br>()<br>//       |
| 395       | ABLAPL/0015249/2022 | LINGARAJ SAHOO<br>VS<br>STATE OF ODISHA       | MANAS KUMAR CHAND<br>VS         | JANKIA P.S. /402 /2022<br>()<br>//  |
| 396       | ABLAPL/0015250/2022 | JAGANNATH SAHOO<br>VS<br>STATE OF ODISHA      | MANAS KUMAR CHAND<br>VS         | JANKIA P.S. /399 /2022<br>()<br>//  |
| 397       | ABLAPL/0015251/2022 | NIRANJAN PRADHAN                              | MANAS KUMAR CHAND               | JANKIA P.S. /401 /2022              |

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|-----|-----------------------|--|--------------------------|---------------------------|
|     |                       | VS   | VS                       | ()                        |
|     |                       | STATE OF ODISHA  |                          | //                        |
| 398 | ABLAPL/0015252/2022   | BIRAJINI SAHOO @ SAHU                                    | SABYASACHI MISHRA        | JEYPORE MAHILA /126 /2022 |
|     |                       | VS   | VS                       | ()                        |
|     |                       | STATE OF ODISHA  |                          | //                        |
| 399 | ABLAPL/0015253/2022   | LINGARAJ SAHOO   | MANAS KUMAR CHAND        | JANKIA P.S. /404 /2022    |
|     |                       | VS   | VS                       | ()                        |
|     |                       | STATE OF ODISHA  |                          | //                        |
| 400 | ABLAPL/0015254/2022   | PRAVAT KUMAR PRADHAN                                     | MANAS KUMAR CHAND        | JANKIA P.S. /406 /2022    |
|     |                       | VS   | VS                       | ()                        |
|     |                       | STATE OF ODISHA  |                          | //                        |
| 401 | ABLAPL/0015255/2022   | DURGA CHARAN RAMANUJA DASH                               | MANAS KUMAR CHAND        | JANKIA P.S. /405 /2022    |
|     |                       | VS   | VS                       | ()                        |
|     |                       | STATE OF ODISHA  |                          | //                        |
| 402 | ABLAPL/0015256/2022   | ALOK LENKA   | RAMESH CHANDRA MAHARANA  | ERASAMA /389 /2022        |
|     |                       | VS   | VS                       | ()                        |
|     |                       | STATE OF ODISHA  |                          | //                        |
| 403 | ABLAPL/0015257/2022   | GOURA @ GOURANGA DALEI                                   | AKSHAYA KUMAR SAHOO      | DHARMASALA /563 /2022     |
|     |                       | VS   | VS                       | ()                        |
|     |                       | STATE OF ODISHA  |                          | //                        |
| 404 | ABLAPL/0015258/2022   | SHIBADATTA DEHURY @ SHIBADATTA GADNAYAKAMIT KUMAR NATH   |                          | ANGUL SADAR PS /727 /2022 |
|     |                       | VS   | VS                       | ()                        |
|     |                       | STATE OF ODISHA  |                          | //                        |
| 405 | ABLAPL/0015259/2022   | PARTHA NAYAK   | SURENDRA KUMAR BISWAL    | PHULBANI TOWN /66 /2017   |
|     |                       | VS   | VS                       | ()                        |
|     |                       | STATE OF ODISHA  |                          | //                        |
| 406 | ABLAPL/0015260/2022   | RASHMI RANJAN RATH @ RASHMIRANJAN RATHA DEBASIS TRIPATHY |                          | PATKURA /47 /2020         |
|     |                       | VS   | VS                       | ()                        |
|     |                       | STATE OF ODISHA  |                          | //                        |
| 407 | WPC(OA)/0001514/2019  | SURATILATA PARIDA  | JYOTIRMAY GUPTA          | //                        |
|     |                       | VS   | VS                       | ()                        |
|     |                       | STATE OF ODISHA  |                          | //                        |
| 408 | WPC(OAC)/0000260/2006 | RAMESH CHANDRA SAHU                                      | SAMEER KUMAR DAS         | //                        |
|     |                       | VS   | VS                       | ()                        |

**ORISSA HIGH COURT**

**FILING REPORT AS ON :23/11/2022**

| <b>SL</b> | <b>FILING NO</b>      | <b>NAME OF PETNR./APPEL</b>                                     | <b>COUNSEL FOR PETNR./APPEL</b>     | <b>PS CASE/LOWER COURT CASE</b> |
|-----------|-----------------------|---|-------------------------------------|---------------------------------|
| 409       | WPC(OAC)/0000908/2005 | STATE OF ODISHA<br>BRAJA KISHORE SAHOO<br>VS<br>STATE OF ODISHA | SATYABRATA MOHANTY I.S.K.DASH<br>VS | //<br>//<br>()<br>//            |

# ORISSA HIGH COURT

MISC CASES FILED on :23/11/2022

| SL. NO. | IA NO<br>MAIN CASE NO       | NAME OF PETNR./APPEL<br>NAME OF O.P./APPEL  | COUNSEL FOR PETNR./APPEL<br>COUNSEL FOR O.P. PETNR./APPEL |
|---------|-----------------------------|---|---|
| 1       | 8/2022<br>COPET/32/2003     | ORISSA DRUGS and CHEM.-MP   |   |
| 2       | 8/2022<br>COPET/32/2003     | ORISSA DRUGS and CHEM.-MP   |   |
| 3       | 8/2022<br>COPET/32/2003     | ORISSA DRUGS and CHEM.-MP   |   |
| 4       | 13/2022<br>FA/186/1997      | ORISSA WAKFS BOARD-MP   | SANGRAM MISHRA  |
| 5       | 36/2022<br>CRLMA/105/2021   | AKHANA@AKHAYA KUMAR SAHOO-MP  |   |
| 6       | 36/2022<br>CRLMA/105/2021   | AKHANA@AKHAYA KUMAR SAHOO-MP  |   |
| 7       | 99/2022<br>TRPCRL/106/2022  | PRASHANTA KUMAR DASH-MP   | RAJJEET ROY   |
| 8       | 100/2022<br>TRPCRL/107/2022 | PRASHANTA KUMAR DASH-MP   | RAJJEET ROY   |
| 9       | 101/2022<br>TRPCRL/108/2022 | PRASHANTA KUMAR DASH-MP   | RAJJEET ROY   |
| 10      | 102/2022<br>TRPCRL/109/2022 | PRASHANTA KUMAR DASH-MP   | RAJJEET ROY   |
| 11      | 103/2022<br>TRPCRL/110/2022 | PRASHANTA KUMAR DASH-MP   | RAJJEET ROY   |
| 12      | 104/2022<br>TRPCRL/104/2022 | PRASHANTA KUMAR DASH-MP   | RAJJEET ROY   |
| 13      | 105/2022<br>TRPCRL/111/2022 | ARARTI MODI-MP  | ABHILASH MISHRA   |
| 14      | 105/2022<br>TRPCRL/111/2022 | ARARTI MODI-MP  | ABHILASH MISHRA   |
| 15      | 114/2022<br>JCRLA/76/2011   | SIMANCHAL NAHAK-MP  | M/S.B.K.RAGADA,L.N.PATEL,N.K.DAS                          |
| 16      | 216/2022<br>LAA/69/2022     | DURYODHAN BEHERA-MP   | AKSHAYA KUMAR SAHOO                                       |
| 17      | 287/2022<br>CONTC/6413/2022 | JYOTI PRAKASH MOHANTY-MP  | ADV   |
| 18      | 328/2022<br>RVWPET/310/2022 | THE DEPUTY COMMISSIONER OF INCOME TAX, CIRCLE- <del>TUSKAR KANKA</del> TUSKAR KANKA | USUKANT KANKA   |
| 19      | 412/2022<br>CRLMP/1254/2022 | DEBASISH NAYAK-MP   | HEMANTA KUMAR RATSINGH                                    |
| 20      | 413/2022<br>CRLMP/2427/2022 | KHIRA BARAL-MP  | PRAMOD KUMAR SAHOO  |
| 21      | 503/2022<br>TRP(C)/455/2022 | TAPASWINI PUJHARI-MP  | BISWARANJAN DAS   |
| 22      | 504/2022<br>TRP(C)/456/2022 | ANUSAYA PRUSTY-MP   | AJAYA KUMAR PRADHAN                                       |
| 23      | 505/2022<br>TRP(C)/457/2022 | MANU JENA-MP  | UNMESH CHANDRA JENA                                       |
| 24      | 774/2022<br>CRLREV/565/2022 | CHANDRA@CHANDRA KANTA DALBEHERA-MP  | DURGA PRASAD PATTNAIK                                     |
| 25      | 775/2022<br>CRLREV/566/2022 | JANHABI PRADHAN-MP  | SURYAKANTA DWIBEDI  |
| 26      | 776/2022                    | TARAKANTI PATEL-MP  | AGASTI KANUNGO  |

|    |  |   |                           |
|----|--|---|---------------------------|
| 27 | CRLREV/567/2022<br>777/2022                  | TARAKANTI PATEL-MP                      | AGASTI KANUNGO            |
| 28 | CRLREV/567/2022<br>778/2022                  | TIKESWAR NETTY @ NETI-MP                | DHIRENDRA KUMAR MOHAPATRA |
| 29 | CRLREV/568/2022<br>779/2022                  | TIKESWAR NETTY @ NETI-MP                | DHIRENDRA KUMAR MOHAPATRA |
| 30 | CRLREV/568/2022<br>1202/2022<br>RSA/381/2013 | T.SARANGADHAR PATRO-MP                  | M/S.RAMA PR.MOHAPATRA     |
| 31 | 1203/2022<br>RSA/381/2013                    | T.SARANGADHAR PATRO-MP                  | M/S.RAMA PR.MOHAPATRA     |
| 32 | 1204/2022<br>RSA/319/2022                    | SAILABALA MOHARANA-MP                   | UPENDRA KUMAR SAMAL       |
| 33 | 1205/2022<br>RSA/222/2018                    | PRABHAT KU.PATRO-MP                     | M/S.MANORANJAN PADHY      |
| 34 | 1206/2022<br>RSA/67/2018                     | EXECUTIVE ENGINEER,TED,CHAINPAL,CESU-MP |                           |
| 35 | 1207/2022<br>RSA/320/2022                    | PANKAJA PATEL-MP                        | AMIT PRASAD BOSE          |
| 36 | 1208/2022<br>RSA/153/2022                    | SASHIREKHA PRADHAN-MP                   | SOUMYA MISHRA             |
| 37 | 1209/2022<br>RSA/321/2022                    | RAMA CHANDRA BARAL-MP                   | AJIT KUMAR TRIPATHY       |
| 38 | 1217/2022<br>WPC(OAC)/3017/2016              | KANHU CHARAN SETH-MP                    |                           |
| 39 | 1235/2022<br>CMP/1180/2022                   | BIBHUTI BHUSAN MOHANTY-MP               | PRAFULLA CHANDRA ACHARYA  |
| 40 | 1236/2022<br>CMP/1181/2022                   | HEMANT DEY-MP                           | PRAFULLA CHANDRA ACHARYA  |
| 41 | 1237/2022<br>CMP/318/2022                    | PRAMOD KUMAR SINGH-MP                   |                           |
| 42 | 1238/2022<br>CMP/1183/2022                   | SEVEN HILLS ESTATE LTD-MP               | RABI NARAYAN BEHERA       |
| 43 | 1239/2022<br>CMP/1184/2022                   | PANCHANAN MOHANTY-MP                    | SWARUP PATTNAIK           |
| 44 | 1240/2022<br>CMP/1186/2022                   | S.RANJIT KUMAR PATRO-MP                 | DR. BINODA KUMAR MISHRA   |
| 45 | 1241/2022<br>CMP/1187/2022                   | JAIKISHAN @ JAYA KISAN AGRAWAL-MP       | ANAM CHARAN PANDA         |
| 46 | 1352/2022<br>MACA/644/2022                   | ORIENTAL INSURANCE CO LTD.-MP           | S.K.SWAIN                 |
| 47 | 2015/2022<br>CRLA/1065/2022                  | RAMESH JENA-MP                          | KAUSTUVA MOHANTY          |
| 48 | 2016/2022<br>CRLA/1065/2022                  | RAMESH JENA-MP                          | KAUSTUVA MOHANTY          |
| 49 | 2017/2022<br>CRLA/1066/2022                  | BUKUNI @ KHARABELA MAJHI-MP             | CHANDAN SAMANTARAY        |
| 50 | 2018/2022<br>CRLA/1066/2022                  | BUKUNI @ KHARABELA MAJHI-MP             | CHANDAN SAMANTARAY        |
| 51 | 2019/2022<br>CRLA/500/2014                   | SURENDRA@SURAJ NAIK-MP                  | M/S.PRASANTA KU.SAHOO     |
| 52 | 2020/2022<br>CRLA/1051/2022                  | RABINDRA HANSDA-MP                      | DEEPALI MAHAPATRA         |
| 53 | 2021/2022<br>CRLA/1051/2022                  | RABINDRA HANSDA-MP                      | DEEPALI MAHAPATRA         |
| 54 | 2022/2022<br>CRLA/398/2015                   | SAROJ KUMAR SWAIN-MP                    | M/S.DEVASHIS PANDA        |
| 55 | 2023/2022<br>CRLA/59/2022                    | PRAHALLAD BEHERA-MP                     | GOURI MOHAN RATH          |
| 56 | 2024/2022<br>CRLA/284/2018                   | BABULI BHOI-MP                          | M/S.TARA PRASAD MOHAPATRA |
| 57 | 2025/2022<br>CRLA/1067/2022                  | SRIPATI PRADHAN-MP                      | BIBHU PRASAD DAS          |

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|----|--------------------------------|--|---|
| 58 | 2026/2022<br>CRLA/1068/2022    | KARTIKA PRADHAN-MP                             | MANAS KUMAR CHAND                           |
| 59 | 2086/2022<br>BLAPL/5255/2022   | SURESH KUMAR MAHATO-MP                         | SATYA RANJAN MULIA                          |
| 60 | 2087/2022<br>BLAPL/10829/2022  | SILU @ SANJAY SWAIN-MP                         | PANCHANAN PANIGRAHI                         |
| 61 | 2088/2022<br>BLAPL/8057/2022   | SHASHADHAR PANDA-MP                            | HRUDANANDA MOHAPATRA                        |
| 62 | 2089/2022<br>BLAPL/8826/2022   | BALARAM SWAIN-MP                               |   |
| 63 | 2431/2022<br>ABLAPL/5742/2022  | SUBASH BEHERA-MP                               |   |
| 64 | 2432/2022<br>ABLAPL/14078/2022 | MOHAMMAD ARIF @ MAHAMMUD ARIF-MP               |   |
| 65 | 2433/2022<br>ABLAPL/14395/2022 | UMAKANTA SETHI-MP                              |   |
| 66 | 2434/2022<br>ABLAPL/2617/2022  | SATISH KUMAR BISOI @ BISHOI-MP                 |   |
| 67 | 2435/2022<br>ABLAPL/7907/2022  | MANOJ KUMAR PRADHAN-MP                         |   |
| 68 | 2436/2022<br>ABLAPL/12023/2022 | PRABHAT KUMAR MOHANTY @ PRAVAT MOHANTY-MP      |   |
| 69 | 2437/2022<br>ABLAPL/16384/2021 | ANAND KUMAR SAHOO-MP                           |   |
| 70 | 2438/2022<br>ABLAPL/13755/2022 | KRUPASINDHU MAJHI-MP                           |   |
| 71 | 2439/2022<br>ABLAPL/4267/2022  | SATYANARAYAN DAS @ SATYARANJAN-MP              | BIBHUTI BHUSAN BEHERA, KALI PRASANNA MISHRA |
| 72 | 2440/2022<br>ABLAPL/19008/2019 | DIBU MUNDA @ SAMA-MP                           | S.HOTA                                      |
| 73 | 2441/2022<br>ABLAPL/14916/2021 | RESHAB KUMAR SAMAL-MP                          |   |
| 74 | 2442/2022<br>ABLAPL/13077/2022 | BHABANI SANKAR DAS-MP                          |   |
| 75 | 2443/2022<br>ABLAPL/13803/2022 | SIPU @ SUJIT KUMAR BEHERA-MP                   | BASUDEV BARIK                               |
| 76 | 2444/2022<br>ABLAPL/10870/2022 | ANNAPURNA DALAI @ BAYANI-MP                    | RAJENDRA NARAYAN ROUT                       |
| 77 | 2445/2022<br>ABLAPL/12080/2022 | PRAMOD KUMAR BAL-MP                            |   |
| 78 | 2446/2022<br>ABLAPL/6549/2022  | DHAKU @ DUSMANTA LENKA-MP                      | PRANAYANEE DASMOHAPATRA                     |
| 79 | 2825/2022<br>CRLMC/2609/2022   | JIBAN KRUSHNA BEURA-MP                         | AJIT CHANDRA MOHAPATRA                      |
| 80 | 2826/2022<br>CRLMC/3638/2022   | RAJESH KUMAR KAMPA-MP                          | A.K.DASH                                    |
| 81 | 2827/2022<br>CRLMC/3640/2022   | BHAKTA JAL-MP                                  | DURLLABHA RANJAN MISHRA                     |
| 82 | 2828/2022<br>CRLMC/3641/2022   | SARBESWAR BEHURA-MP                            | PARTHA SARATHI NAYAK                        |
| 83 | 2829/2022<br>CRLMC/3642/2022   | RANJIT PALEI@JAGU PALEI-MP                     | TAPAN KUMAR SWAIN                           |
| 84 | 2830/2022<br>CRLMC/2675/2022   | M. SEKHAR-MP                                   | SUDEEP KUMAR SARANGI                        |
| 85 | 2831/2022<br>CRLMC/2676/2022   | SURYA PRAKASH DAS-MP                           | SUDEEP KUMAR SARANGI                        |
| 86 | 2832/2022<br>CRLMC/3644/2022   | MALATI PARIDA-MP                               | BISWAMBAR MOHANTY                           |
| 87 | 2833/2022<br>CRLMC/3645/2022   | ANJAN KUMAR KANDI@TIKI-MP                      | JAJATI KISHORE MOHANTY                      |
| 88 | 2834/2022<br>CRLMC/3646/2022   | NABAGHAN PANDA-MP                              | PRAKASH KUMAR MISHRA                        |
| 89 | 2835/2022                      | SOYANSHU SASVAT SUBHADARSHI NAYAK@SASWAT NAYAK | SHANKAR DASPARIDA                           |



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| 90  | CRLMC/3647/2022<br>2836/2022   | UMESH CHANDRA PANIGRAHY-MP                    | SANJAY KUMAR PRADHAN                 |
| 91  | CRLMC/3648/2022<br>2837/2022   | SUDHANSU SEKHARA DAS@SUDHANSHU KISHORE DAS-MP | ANVASH CH. JENA                      |
| 92  | CRLMC/3650/2022<br>2838/2022   | PURNA@PURNA CHANDRA TAKIRI-MP                 | PANCHANAN PANIGRAHI                  |
| 93  | CRLMC/3654/2022<br>2839/2022   | ARUN KUMAR MOHAPATRA-MP                       | AMLAN SHAKTI PAUL                    |
| 94  | CRLMC/3655/2022<br>2840/2022   | SATYA PRAKASH MOHANTY@BUBU MOHANTY-MP         |                                      |
| 95  | CRLMC/2734/2022<br>2841/2022   | KANHU CHARAN LENKA-MP                         | AMLAN SHAKTI PAUL                    |
| 96  | CRLMC/3656/2022<br>2842/2022   | ARJUN HANTAL-MP                               | RAGHUNATH BISWAL                     |
| 97  | CRLMC/3657/2022<br>2843/2022   | GITANJALI BEHERA-MP                           | PRASANTA KUMAR SATAPATHY             |
| 98  | CRLMC/3658/2022<br>2844/2022   | DAYANIDHI MAHAPATRA-MP                        | BISWAJIT PASAYAT                     |
| 99  | CRLMC/3659/2022<br>2845/2022   | TRILOCHAN KUNDA-MP                            | AKSHAYA KUMAR SAHOO                  |
| 100 | CRLMC/3660/2022<br>2846/2022   | AKSHAYA DAS-MP                                | AKSHAYA KUMAR SAHOO                  |
| 101 | CRLMC/3661/2022<br>2847/2022   | AKSHAYA DAS-MP                                | AKSHAYA KUMAR SAHOO                  |
| 102 | CRLMC/3662/2022<br>2848/2022   | RANKA MAHAKUDA@RANKA MAHANKUDA-MP             | SANJIB KUMAR BHANJADEO               |
| 103 | CRLMC/3663/2022<br>2849/2022   | LALIT NARAYAN PATTNAIK @ PAPUN-MP             | DILLIP KUMAR MOHANTY                 |
| 104 | CRLMC/3664/2022<br>3726/2022   | SECY., WATER RESOURCES DEPT., ODISHA-MP       | SURYA NARAYAN PATNAIK, A.G.A.        |
| 105 | WA/1589/2022<br>3727/2022      | SECY., WATER RESOURCES DEPT., ODISHA-MP       | SURYA NARAYAN PATNAIK, A.G.A.        |
| 106 | WA/1589/2022<br>3728/2022      | STATE OF ODISHA-MP                            | SANDEEP PARIDA, SR.S.C.(S. AND M.E.) |
| 107 | WA/1590/2022<br>3729/2022      | STATE OF ODISHA-MP                            | SANDEEP PARIDA, SR.S.C.(S. AND M.E.) |
| 108 | WA/1590/2022<br>3730/2022      | STATE OF ODISHA-MP                            | SANDEEP PARIDA, SR.S.C.(S. AND M.E.) |
| 109 | WA/1590/2022<br>3731/2022      | ASHOK KUMAR SWAIN-MP                          | SOUMYA MISHRA                        |
| 110 | WA/81/2022<br>3732/2022        | STATE OF ODISHA-MP                            | SATYA SUNDAR KANUNGO, A.G.A.         |
| 111 | WA/1591/2022<br>3733/2022      | STATE OF ODISHA-MP                            | SATYA SUNDAR KANUNGO, A.G.A.         |
| 112 | WA/1591/2022<br>3734/2022      | STATE OF ODISHA-MP                            | SASWAT DAS, A.G.A.                   |
| 113 | WA/1593/2022<br>3735/2022      | STATE OF ODISHA-MP                            | SASWAT DAS, A.G.A.                   |
| 114 | WA/1593/2022<br>3736/2022      | STATE OF ODISHA-MP                            | SANDEEP PARIDA, SR.S.C.(S. AND M.E.) |
| 115 | WA/1594/2022<br>3737/2022      | STATE OF ODISHA-MP                            | SANDEEP PARIDA, SR.S.C.(S. AND M.E.) |
| 116 | WA/1594/2022<br>3738/2022      | STATE OF ODISHA-MP                            | SANDEEP PARIDA, SR.S.C.(S. AND M.E.) |
| 117 | WA/1594/2022<br>3739/2022      | STATE OF ODISHA-MP                            | ANAND PRAKASH DAS, A.S.C.            |
| 118 | WA/1595/2022<br>3740/2022      | STATE OF ODISHA-MP                            | ANAND PRAKASH DAS, A.S.C.            |
| 119 | WA/1595/2022<br>3741/2022      | STATE OF ODISHA-MP                            | ANAND PRAKASH DAS, A.S.C.            |
| 120 | WP(C)/26507/2022<br>16051/2022 | KESHABA CHARAN RATHA-MP                       |                                      |

|     |                                |  |                          |
|-----|--------------------------------|--|--------------------------|
| 121 | 16052/2022<br>WP(C)/31745/2022 | SABIR AKHTAR-MP                            | TRILOCHAN NANDA          |
| 122 | 16053/2022<br>WP(C)/30740/2022 | DISHA PRATYASHA-MP                         |                          |
| 123 | 16054/2022<br>WP(C)/31746/2022 | RAJESH KUMAR BEHERA-MP                     | TRILOCHAN NANDA          |
| 124 | 16055/2022<br>WP(C)/31747/2022 | KAVI CHANDRA RAYAGURU-MP                   | SANTOSH KUMAR MAHANTY    |
| 125 | 16056/2022<br>WP(C)/31751/2022 | BIDHYADHAR PATRA-MP                        | ANJAN KUMAR BISWAL       |
| 126 | 16057/2022<br>WP(C)/31752/2022 | SUBRAT KUMAR SWAIN-MP                      | SUSHANTA KUMAR JOSHI     |
| 127 | 16058/2022<br>WP(C)/29952/2022 | ASHOK KUMAR KHUNTIA-MP                     | RABI NARAYAN BEHERA      |
| 128 | 16059/2022<br>WP(C)/27102/2022 | MAHAKALI WOMENS SELF HELP GROUP, JAJPUR-MP |                          |
| 129 | 16060/2022<br>WP(C)/23381/2022 | ANIL KUMAR SENAPATI-MP                     | DURGESH NARAYAN RATH     |
| 130 | 16061/2022<br>WP(C)/31759/2022 | SAILABALA JENA-MP                          | SANJAY KUMAR SAMANTARAY  |
| 131 | 16062/2022<br>WP(C)/31760/2022 | MINAKHI JENA-MP                            | SANJAY KUMAR SAMANTARAY  |
| 132 | 16063/2022<br>WP(C)/31760/2022 | MINAKHI JENA-MP                            | SANJAY KUMAR SAMANTARAY  |
| 133 | 16064/2022<br>WP(C)/31759/2022 | SAILABALA JENA-MP                          | SANJAY KUMAR SAMANTARAY  |
| 134 | 16065/2022<br>WP(C)/31762/2022 | ASHOK KUMAR SUNDARAY-MP                    | SANJAY KUMAR SAMANTARAY  |
| 135 | 16066/2022<br>WP(C)/31762/2022 | ASHOK KUMAR SUNDARAY-MP                    | SANJAY KUMAR SAMANTARAY  |
| 136 | 16067/2022<br>WP(C)/31763/2022 | NRUSINGH PRASAD SUNDARAY-MP                | SANJAY KUMAR SAMANTARAY  |
| 137 | 16068/2022<br>WP(C)/9438/2022  | KANAN VIHAR DEVELOPMENT SOCIETY-MP         | SOUMYA MISHRA            |
| 138 | 16069/2022<br>WP(C)/31763/2022 | NRUSINGH PRASAD SUNDARAY-MP                | SANJAY KUMAR SAMANTARAY  |
| 139 | 16070/2022<br>WP(C)/26434/2021 | BRAJA KISHORE BHOI-MP                      | SUBRATA MISHRA           |
| 140 | 16071/2022<br>WP(C)/31119/2022 | MADHU GUPTA-MP                             | PRASANNA KUMAR PANDA (3) |
| 141 | 16072/2022<br>WP(C)/13977/2009 | JAICHAND MAHTAB-MP                         | RABI NARAYAN BEHERA      |
| 142 | 16073/2022<br>WP(C)/31764/2022 | M/S. BHARAT PETROLEUM CORP. LTD.,MUMBAI-MP | S.D.DAS                  |
| 143 | 16074/2022<br>WP(C)/13977/2009 | JAICHAND MAHTAB-MP                         | RABI NARAYAN BEHERA      |
| 144 | 16075/2022<br>WP(C)/31766/2022 | SUNITA TANDI-MP                            | SRIKANTA KU. NATH        |
| 145 | 16076/2022<br>WP(C)/31768/2022 | SARAT CHANDRA BIHARI-MP                    | BISWABIHARI MOHANTY      |
| 146 | 16077/2022<br>WP(C)/13977/2009 | JAICHAND MAHTAB-MP                         | RABI NARAYAN BEHERA      |
| 147 | 16078/2022<br>WP(C)/13977/2009 | JAICHAND MAHTAB-MP                         | RABI NARAYAN BEHERA      |
| 148 | 16079/2022<br>WP(C)/31771/2022 | NETRANANDA SAMAL-MP                        | NIRMAL RANJAN ROURTRAY   |
| 149 | 16080/2022<br>WP(C)/3246/2020  | MANORANJAN SUR-MP                          | M/S.ASIT KU.JENA         |
| 150 | 16081/2022<br>WP(C)/31773/2022 | GYANENDRA KUMAR NAYAK-MP                   | AGASTI KANUNGO           |
| 151 | 16082/2022<br>WP(C)/26707/2022 | BISWAJIT PATTANAIAK-MP                     |                          |
| 152 | 16083/2022                     | KEDARNATH SAMARTHA-MP                      | ABHISHEK DASH            |

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| 153 | WP(C)/659/2021<br>16084/2022<br>WP(C)/31775/2022 | STATE OF ODISHA-MP   | UTTAM KUMAR SAHOO, A.S.C. |
| 154 | 16085/2022<br>WP(C)/31783/2022                   | LAXMIDHAR SINGH-MP   | NIRANJAN LENKA            |
| 155 | 16086/2022<br>WP(C)/31785/2022                   | USHARANI SAMAL-MP  | AJAYA KUMAR JENA          |
| 156 | 16087/2022<br>WP(C)/28483/2021                   | BABA AKHANDALAMANI WOODEN FURNITURE-MP   | SANTOSH KUMAR ROUT        |
| 157 | 16088/2022<br>WP(C)/21643/2021                   | PRANABANDHU NAG-MP   |                           |
| 158 | 16089/2022<br>WP(C)/31791/2022                   | BHAGYASMITA SENAPATI-MP  | SANTOSH KUMAR SWAIN       |
| 159 | 16090/2022<br>WP(C)/31804/2022                   | PRATYUSHA MISHRA-MP  | BIMBISAR DASH             |
| 160 | 16091/2022<br>WP(C)/31806/2022                   | BRAJAKISHORE NAYAK-MP  | DEEPAK KUMAR MOHAPATRA    |
| 161 | 16092/2022<br>WP(C)/29399/2022                   | DURGA PRASAD DASH-MP   | SURESH KUMAR CHOUDHURY    |
| 162 | 16093/2022<br>WP(C)/31810/2022                   | SARBESWAR PRADHAN-MP   | PRAVASH CH.JENA           |
| 163 | 16094/2022<br>WP(C)/31813/2022                   | NIKHIL ODISHA LADY MATRONS MAHASANGHA-MP   | PRADIPTA KISHORE BHUYAN   |
| 164 | 16095/2022<br>WP(C)/24200/2019                   | MITARANI PRADHAN-MP  |                           |
| 165 | 16096/2022<br>WP(C)/10364/2022                   | BIJAY KUMAR MOHANTY-MP   | BIREN SANKAR TRIPATHY     |
| 166 | 16097/2022<br>WP(C)/31821/2022                   | KESHAB CHANDRA PARIDA-MP   | DEBASIS PANIGRAHI         |
| 167 | 16098/2022<br>WP(C)/31824/2022                   | ALOUKIKA MISHRA-MP   | NEPOLEON SAHANI           |
| 168 | 16099/2022<br>WP(C)/31829/2022                   | SURESH CHANDRA PANDA-MP  | PRASANTA KUMAR SATPATHY   |
| 169 | 16100/2022<br>WP(C)/29326/2022                   | MAA AMBIKA SC/ST RESIDENTIAL SIKSHA SEVASHRAM,<br>KALANIKHURD-MP                   | ANIL KISHORE TRIPATHY     |
| 170 | 16101/2022<br>WP(C)/31831/2022                   | LAXMAN NAYAK-MP  | PRASANTA KUMAR SATAPATHY  |
| 171 | 16102/2022<br>WP(C)/7020/2022                    | KARTIK CHANDRA PARIDA-MP   |                           |
| 172 | 16103/2022<br>WP(C)/31833/2022                   | PRAKASH CHANDRA DALUA-MP   | PARTHA MUKHERJI           |
| 173 | 16104/2022<br>WP(C)/449/2022                     | NIRANJAN KAR-MP  |                           |
| 174 | 16105/2022<br>WP(C)/31805/2022                   | UNION OF INDIA-MP  | PRASANNA KUMAR PARHI      |
| 175 | 16106/2022<br>WP(C)/31539/2022                   | PRADEEP KUMAR MAHANTA-MP   | ASHOK KUMAR APAT          |
| 176 | 16107/2022<br>WP(C)/8607/2021                    | PRAMOD KUMAR PANDA-MP  | LAXMI KANTA MOHANTY       |
| 177 | 16108/2022<br>WP(C)/31862/2022                   | DR.MANOJ KUMAR NAYAK-MP  | LALIT KUMAR MAHARANA      |
| 178 | 16109/2022<br>WP(C)/27886/2022                   | GANJAM DISTRICT ORTHOPEDICALLY HANDICAPPED WELFARE ASSOCIATION,<br>BILASIPATANA-MP | WELFARE ASSOCIATION       |
| 179 | 16110/2022<br>WP(C)/7235/2005                    | TRINATH SWAIN-MP   | SIDHESWAR MOHANTY         |
| 180 | 16111/2022<br>WP(C)/31879/2022                   | JIBANANANDA MOHANTY @ JIBAN MOHANTY-MP   | NEPOLEON SAHANI           |
| 181 | 16112/2022<br>WP(C)/31881/2022                   | ODISHA STATE SEEDS CORPORATION LTD.-MP   | ANSHURAM MISHRA           |
| 182 | 16113/2022<br>WP(C)/31883/2022                   | SUKANTA KUMAR PARIDA-MP  | AKSHAYA KU. SAHOO         |
| 183 | 16114/2022<br>WP(C)/27370/2020                   | ALOK MISHRA-MP   | TARUNKANTA PATTANAYAK     |

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| 184 | 16115/2022<br>WP(C)/27370/2020 | ALOK MISHRA-MP             | PRAFULLA KUMAR RATH |
| 185 | 16116/2022<br>WP(C)/31888/2022 | SACHIDANANDA SRICHANDAN-MP | RABI NARAYAN BEHERA |
| 186 | 16117/2022<br>WP(C)/10169/2008 | NIHAR RANJAN JENA-MP       | M/S S.K.NAYAK       |
| 187 | 16118/2022<br>WP(C)/29315/2022 | SUBASH CHANDRA BARIK-MP    |                     |
| 188 | 16119/2022<br>WP(C)/31895/2022 | JAGANATHA MALLICK-MP       | LALITENDU MISHRA    |
| 189 | 16120/2022<br>WP(C)/29208/2022 | DR. ARCHANA MISHRA-MP      | DAYANANDA MOHAPATRA |